

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI
ORIGINAL APPLICATION NO. 329 OF 2024**

IN THE MATTER OF:

RAJENDRA TYAGI

...APPLICANT

VERSUS

UNION OF INDIA & ORS

...RESPONDENTS

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THROUGH



**SAMEER JAIN/SUVIGYA AWASTHY
VIVEK JOSHI/DEEPESH RAJ
COUNSEL FOR RESPONDENT NO. 15
PSL ADVOCATES & SOLICITORSS
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NEW DELHI-110091
SUVIGYA@PSLCHAMBERS.COM
+91 98262 05432**

**DATE: 06.10.2025
PLACE: NEW DELHI**

1309

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI
ORIGINAL APPLICATION NO. 329 OF 2024



IN THE MATTER OF:
RAJENDRA TYAGI

...APPLICANT

VERSUS

UNION OF INDIA & ORS

...RESPONDENTS

**AFFIDAVIT ON BEHALF OF NEW OKHLA INDUSTRIAL DEVELOPMENT
AUTHORITY ('NOIDA')/ RESPONDENT NO. 15 IN COMPLIANCE OF
DIRECTIONS PASSED BY THIS HON'BLE TRIBUNAL VIDE ORDER DATED
28.07.2025 IN THE CAPTIONED MATTER**

MOST RESPECTFULLY SHOWETH:

I, Arvind kumar aged about 40 years, son of Shri Chandrapal Singh having office at New Okhla Industrial Development Authority, Sector-6, Department- of Work Circle-10, Gautam Budh Nagar, Uttar Pradesh- 201301, do hereby solemnly affirm and state as follows:

1. That I am presently serving as Manager, department Work Circle-10 at New Okhla Industrial Development Authority that has been arrayed as Respondent No. 15 ('**NOIDA/Respondent**') in the captioned proceedings. I am well conversant with the facts and circumstances of the captioned case having perused the records pertaining to case available and maintained by NOIDA. I am authorised to swear the present affidavit on behalf of NOIDA and competent to make the present affidavit.
2. I say that nothing contained in this Affidavit should be deemed to have been admitted unless the same is expressly admitted herein. As such, I crave liberty of this Hon'ble Tribunal to file a detailed paragraph-wise response to the captioned matter at an appropriate stage or as and when directed by this Hon'ble Tribunal.




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3. I say that the present affidavit is being filed on behalf of NOIDA in pursuance of the directions passed by this Hon'ble Tribunal *vide* order dated 28.07.2025 disclosing the necessary actions taken by NOIDA against the persons, projects, and properties involved in illegal constructions in floodplain area within the territorial jurisdiction of NOIDA, subsequent to the filing of the captioned matter.
4. I state that NOIDA has been actively taking steps to address illegal and unauthorized constructions in the designated floodplain areas of the Hindon and Yamuna rivers, respectively. To effectuate and efficiently implement the same, an action plan was formulated by a joint team comprising the Irrigation Department, Police Department, and NOIDA, pursuant to which large parcels of land were made free from all sort of illegal constructions.
5. I state that the Irrigation Department, Division-Ghaziabad issued a notice dated 28.07.2025 to one Mr. Bharat Sharma, S/o Shri S.S. Sharma, Director of 909 Structure Private Ltd., having registered address at 99 Patparganj, New Delhi – 110091, and currently residing at Badauli Khadar intimating *qua* the illegal encroachment and constructions being raised at the Yamuna Flood Plain area by the said person in violation of the Northern India Canal and Drainage Act, 1873 and applicable rules. Accordingly, the said noticee was called upon to furnish objections/ response on 04.08.2025 failing which, it would be deemed that the noticee accedes to the offences committed.

True copy of notice dated 28.07.2025 issued by Irrigation Department, Division-Ghaziabad to Mr. Bharat Sharma along with geo-tagged images dated 26.08.2025 showing demolition of illegal construction in the floodplain area of village Kondli Bangar are annexed herewith and marked as **Annexure A-1 (Colly)**.




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6. Subsequently, on 26.08.2025, a joint exercise was carried out by Work Circle-10 and Land department of NOIDA in coordination with Irrigation Department, Division-Ghaziabad and with the support of the local police in the floodplain area of village Kondli Bangar. The requisite action therein involved demolition of unauthorized constructions developed under the project "909 (Nine O Nine)" by 909 Structure Private Limited which had illegally constructed more than 25 farmhouse properties in the said floodplain area. True copy of letter dated 26.09.2025 issued by Senior Manager, NOIDA to Law Officer, NOIDA is annexed herewith and marked as **Annexure A-2**.

7. I state that on 13.02.2024, a demolition exercise was carried out by Work Circle-7, NOIDA along with support of local police against more than 25 illegal plotted properties constructed by Shri Kambhu, S/o Jagdish, and Shri Somveer, S/o Deshraj, both residents of village Illahabas, Sector-138, Noida, situated at Khasra nos. 216, 217, and 403, which fall within the floodplain area of village Illahabas, Sector-138, Noida. It is pertinent to mention that following the removal of these encroachments, appropriate signage and notice boards were installed at the site to inform the public at large and to prevent any further encroachments at the said location.

True copy of letter dated 25.09.2025 issued by NOIDA along with geo-tagged images dated 13.02.2024 showing demolition of illegal construction in the floodplain area of village- Illahabas , Sector-138, Noida is annexed herewith and marked as **Annexure A-3(Colly)**.

8. I say that on 07.01.2025, 22.04.2025 and 16.07.2025, respectively, demolition exercises were carried out by Work Circle-6 and Land department, NOIDA in coordination with the Irrigation Department along with the support of the local police and district administration in the floodplain area of village Sorkha Jahidabad, Noida bearing Khasra nos.




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420, 461, 463, 467, 469. Further, the Lekhpal from district administration has lodged a complaint dated 19.02.2025 to the Station House Officer, Police Station Bisrakh seeking registration of a First Information Report ('FIR') against the following individuals for illegal encroachment in the floodplain area of village Sorkha Jahidabad, Noida:

Name of Person	Project	Properties	No. of Properties	Place
1. Sh. Bablu S/o Sh. Devpal, 2. Sh. Sandeep S/o Sh. Udaipal, 3. Sh. Devendra S/o Sh. Dalehand whole R/o Tigri 4. Sh. Sherpal S/o Sh. Laxman R/o Bahlolpur 5. Sh. Vijendra S/o Sh. Jhagru R/o Haibatpur	-	Plotting	30 +	Sorkha Jahidabad Khasra No. 420, 461, 463, 467, 469 (Gram Samaj Land)

True copy of letter dated 26.09.2025 issued by NOIDA along with complaint dated 19.02.2025 lodged by Lekhpal from district administration with geo-tagged images dated 07.01.2025, 22.04.2025 and 16.07.2025 showing demolition of illegal construction in Khasra Nos. 420, 461, 463, 467, 469, 481 of village Sorkha Jahidabad, Noida are annexed herewith and marked as **Annexure A-4 (Colly)**.

9. I state that village Bahlolpur falls within the jurisdiction of Work Circle – 4, Noida. An inspection at the said village was carried out and it has been found that no illegal encroachment or development of unauthorized colony in the said village. It is further submitted that the colony situated in the floodplain area of the Hindon River has been in existence for several years and is already a densely populated residential settlement. The said floodplain area of the Hindon River falls under the jurisdiction of the Irrigation Department, Uttar Pradesh.



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True copy of the letters dated 05.12.2024 and 25.09.2025 issued by NOIDA are annexed herewith and marked as **Annexure A-5(Colly)**.

10. I state that the floodplain area of village Gadhi Chowkandi falls within the jurisdiction of Work Circle-5, Noida. This area has been inhabited for many years and there is no illegal or unauthorized construction raised in the said area. This fact has been duly affirmed by the Senior Manager of Work Circle-5, NOIDA *vide* letters dated 18.08.2025 and 25.09.2025.

True copy of letters dated 18.08.2025 and 25.09.2025 issued by NOIDA are annexed herewith and marked as **Annexure A-6(Colly)**.

11. I state that villages Salarpur, Gejha, Shahdara, and Bhangel fall within the jurisdiction of Work Circle-8, Noida. Upon due verification, it has been ascertained that no khasra of the aforesaid villages falls within the designated floodplain area. Accordingly, no action in respect of encroachment is necessitated.

True copy of letter dated 26.09.2025 issued by NOIDA is annexed herewith and marked as **Annexure A-7**.

12. I state that village Raipur and Sultanpur fall within the jurisdiction of Work Circle-9, Noida. Upon verification, it has been ascertained that from 01.01.2024 till date, no demolition exercise has been carried by Work Circle-9, Noida on the land of the aforesaid villages in the floodplain area of the Yamuna River. The same is duly affirmed by the Senior Manager, Work Circle-9, NOIDA *vide* letter dated 26.09.2025.

True copy of letter dated 26.09.2025 issued by NOIDA is annexed herewith and marked as **Annexure A-8**.

13. I say that NOIDA has highest regard for the directions passed by this Hon'ble Tribunal and has continuously undertaken necessary actions and requisite steps *qua* all illegal and unauthorized constructions and




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activities being carried by unscrupulous individuals which fall within the territorial jurisdiction of NOIDA. It is humbly submitted that NOIDA undertakes to continue taking such necessary and appropriate actions against such illegal activities, unauthorised and illegal constructions taking place within its territorial limits and will abide by any directions that may be passed by this Hon'ble Tribunal.

14. I say that NOIDA has acted with alacrity and ensured to take remedial steps towards illegal and unauthorized constructions which fall within its territorial jurisdiction, thereby addressing all the grievances raised by the Applicant. As such, the O.A deserves no indulgence from this Hon'ble Tribunal and it is prayed that the same may be disposed of in light of the actions taken by NOIDA.



DEPONENT
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वर्क सर्किल-10, नौएडा

VERIFICATION:

Verified at NOIDA on this the 06 day of October 2025 that the above named deponent do hereby verify that the contents of Paragraph No. 01 to 14 of the aforesaid affidavit are true and correct to my knowledge and belief and no part of it is false and nothing material has been concealed therefrom.



ATTESTED

Naveen Chandra Sharma
Advocate Notary
Dadri Noida (G.B. Nagar)

- 6 OCT 2025



DEPONENT
अरविन्द कुमार
प्रबन्धक
वर्क सर्किल-10, नौएडा



ARVIND KUMAR
Assistant Manager (Civil)
Code : 3219

Date of Issue : 01.01.2021
Valid Upto : 31.12.2025

[Signature]
Sign. of Issuing Authority

Date of Birth : 10.03.1985
Blood Group : A+ve
Eme. Cont. Person : Anju Singh
Emergency Contact : 7011023982
Residence Address : B-14/179, Himgiri Appt.
Sec.-34, Noida,
G.B. Nagar,
Uttar Pradesh
Permanent Address : B-14/179, Himgiri Appt.
Sec.-34, Noida,
G.B. Nagar,
Uttar Pradesh
Emp. Mobile No. : 9205691383

[Signature]
Emp. Signature /
Thumb Imp.



[Signature]
अरविन्द कुमार
प्रबन्धक
वर्क सर्किल-10, नौएडा

कार्यालय जिलेदार
सिंचाई निर्माण खण्ड, गाजियाबाद
नोटिस

पत्रांक 287 / जि / सिनिखगा / डूब क्षेत्र / अवैध निर्माण / दिनांक : 28/07 / 2025

श्री. भारत शर्मा पुत्र श्री एस.एस. शर्मा निदेशक 909
स्टेनर पाठशाला जिलासी 99 पटपड़ बाजार नई दिल्ली जिला
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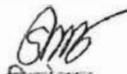
ग्राम काशीबाद डक खाना वासना परगना यमुना

थाना बाले ड पार्क जिला सीतापुर कुशीनगर आपको

जरिये नोटिस हाजा यह सूचित किया जाता है कि आपके द्वारा अवैध रूप से यमुना नदी
के डूब क्षेत्र में फांस हाउस के लिये प्लानिंग कर अवैध निर्माण कराये जा रहे हैं। आपकी
रह कार्यवाही कैनल एक्ट 8 सन् 1873 धारा 70/रूल 153 खण्ड 27 के अन्तर्गत
दण्डनीय है।

अतः अगर आपको इसके विरुद्ध कुछ आपत्ति है या कोई प्रमाण प्रस्तुत करना है
तो इस कार्यालय में उपस्थित होकर बयान अथवा लिखित रूप में दिनांक 05/08/25
को समय 10:00 बजे दिन स्थान कार्यालय जिलेदार, सिंचाई निर्माण खण्ड, (ए-ब्लॉक
शास्त्रीनगर) गाजियाबाद पर प्रस्तुत करें अन्यथा बाद में कोई आपत्ति मान्य नहीं होगी
तथा यह मान लिया जायेगा कि आपको उपरोक्त अपराध स्वीकार है। जिसके फलस्वरूप
वैधानिक कार्यवाही एक प्रक्षीय प्रयांग में लायी जायेगी तथा उचित दण्ड के भागी होंगे
सूचित हाकर पावन्द रह।

दिनांक


जिलेदार
सिंचाई निर्माण खण्ड
गाजियाबाद


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Google

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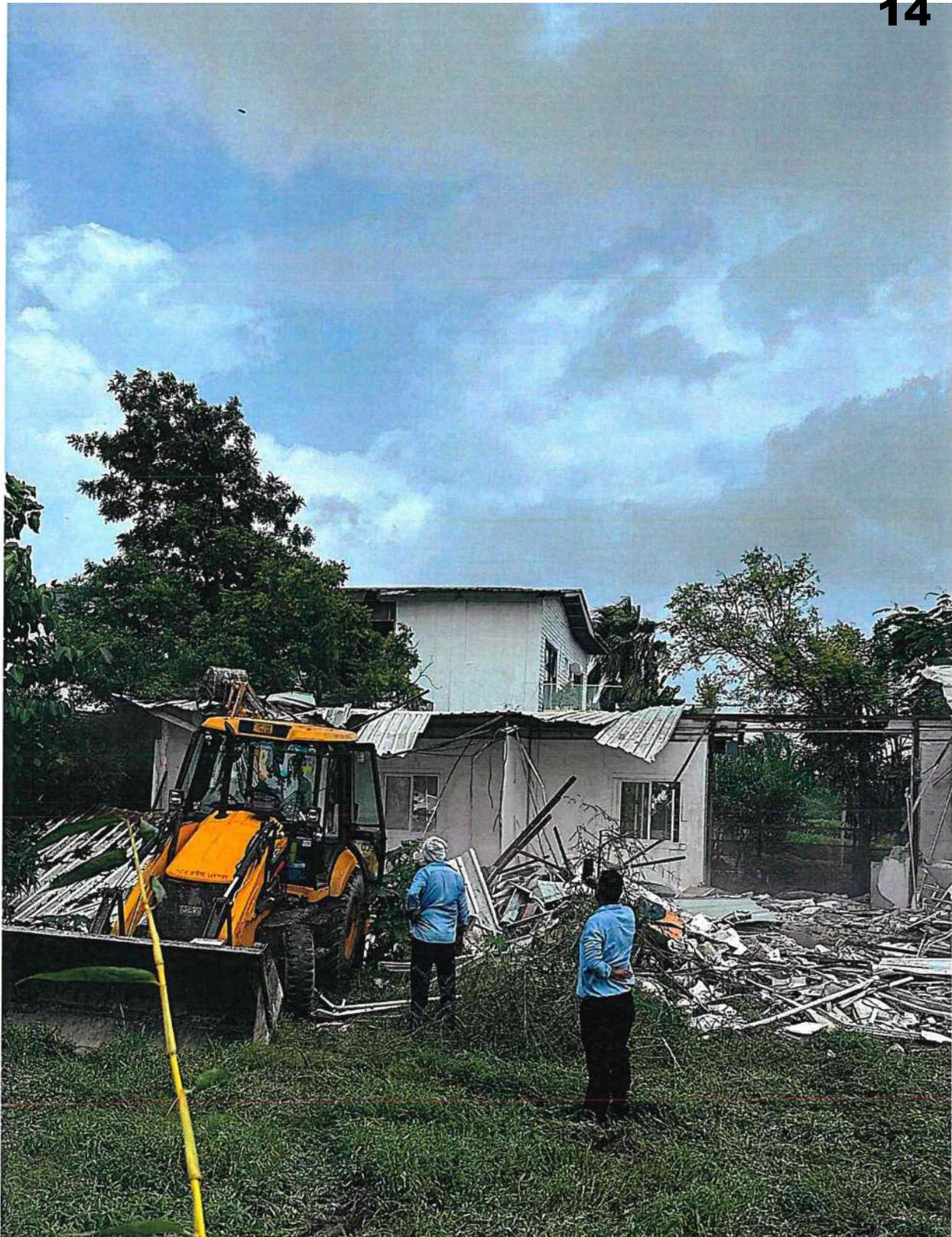
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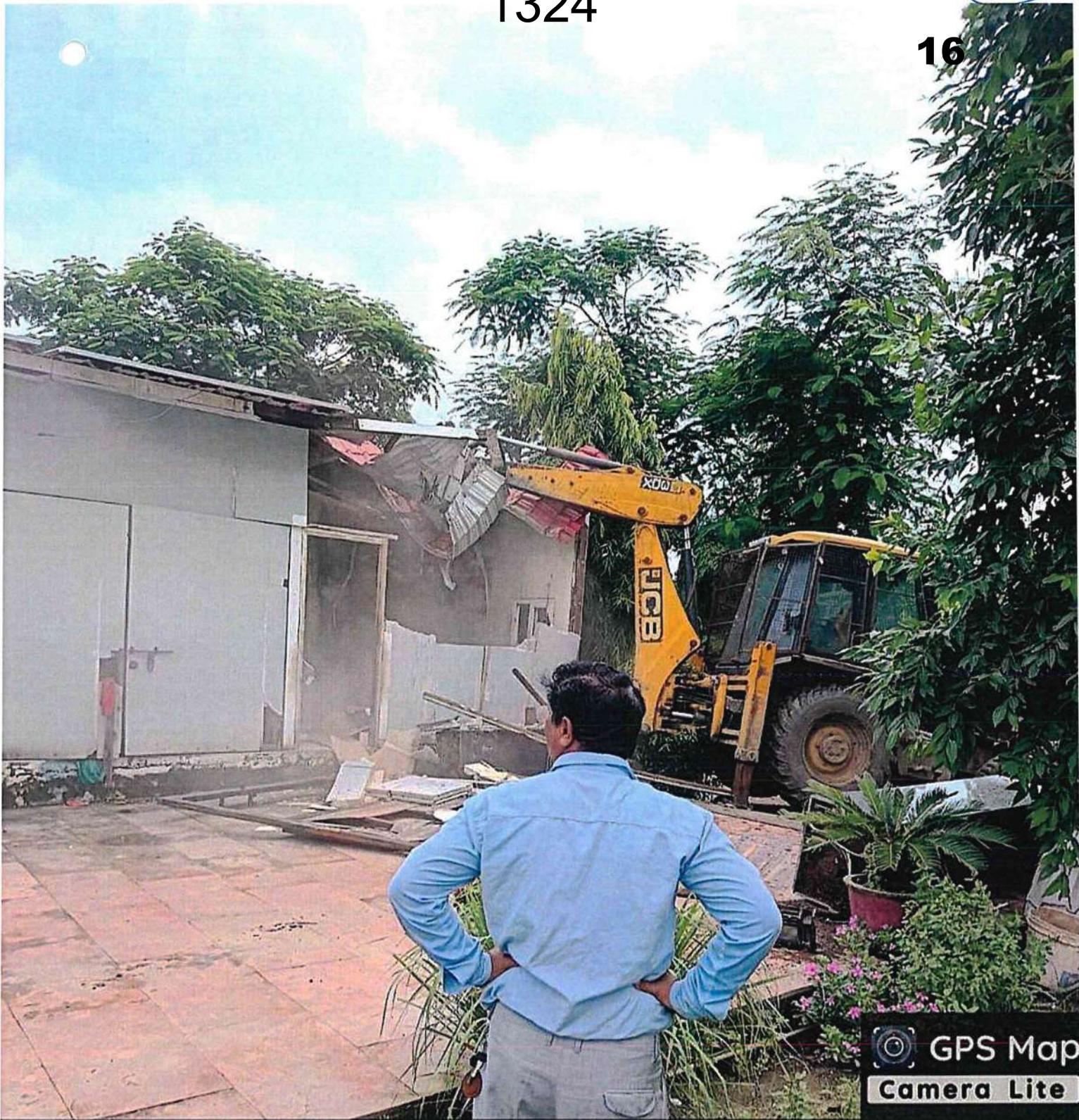
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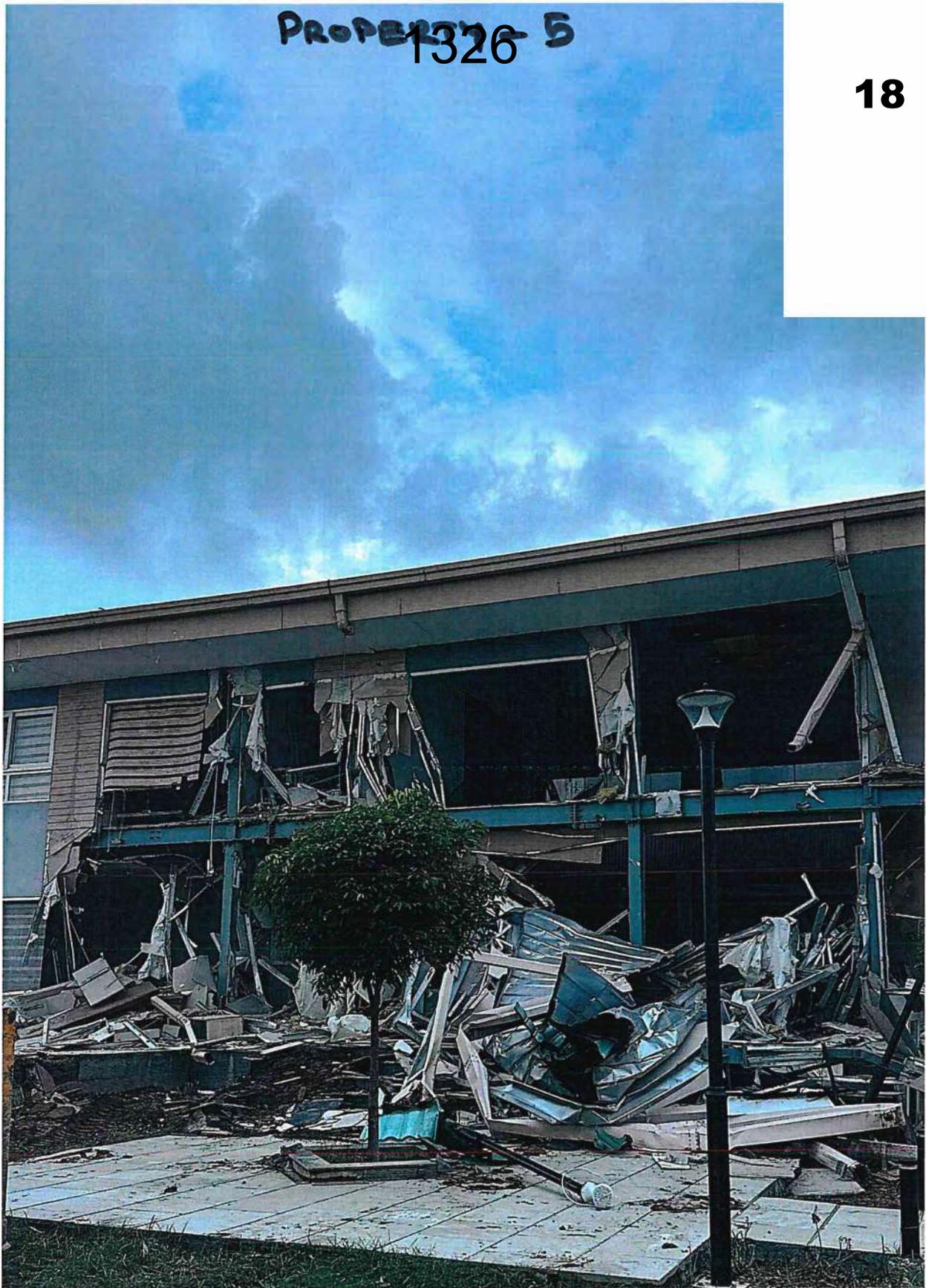
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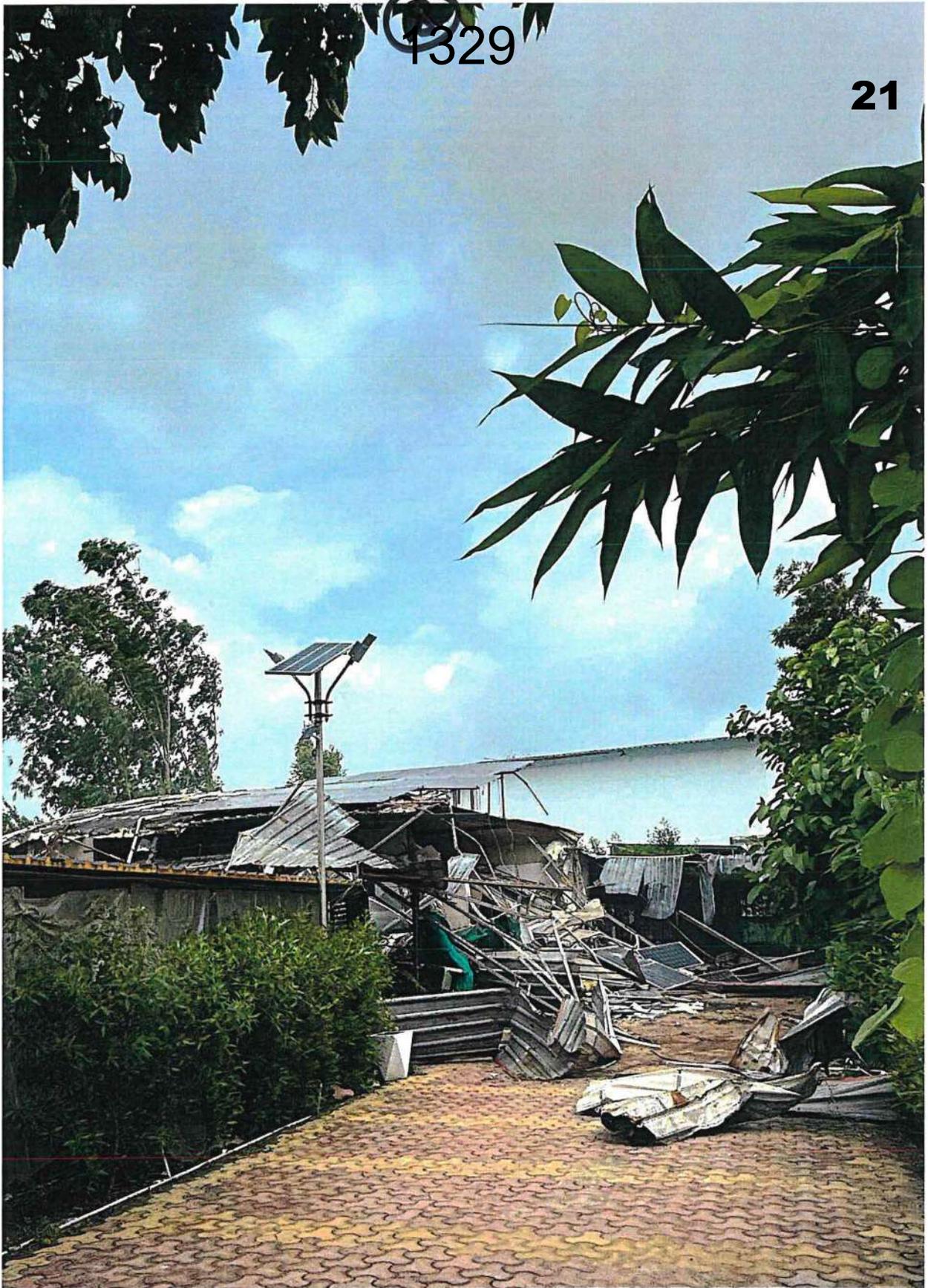
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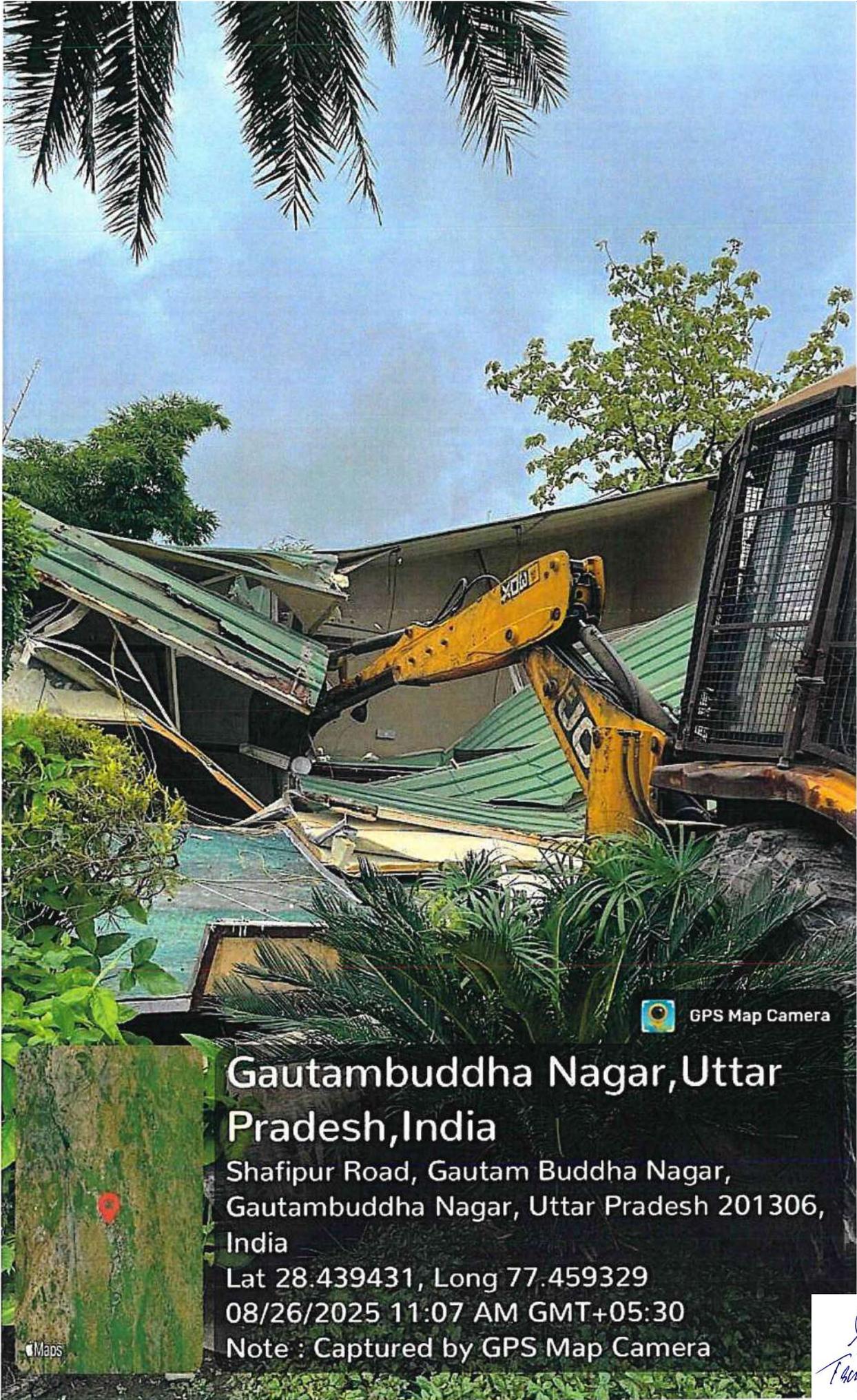


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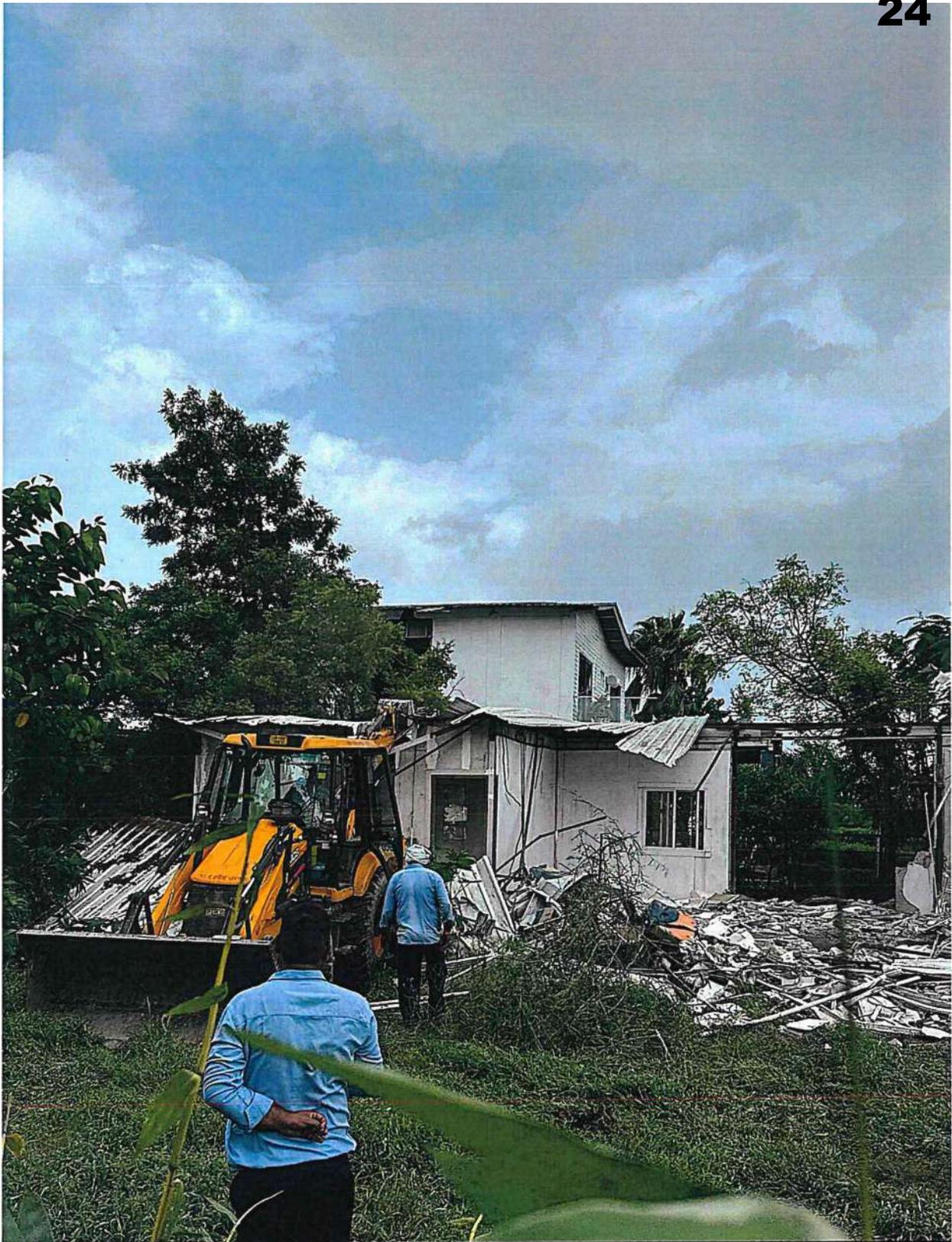
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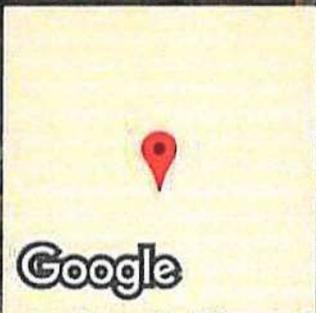
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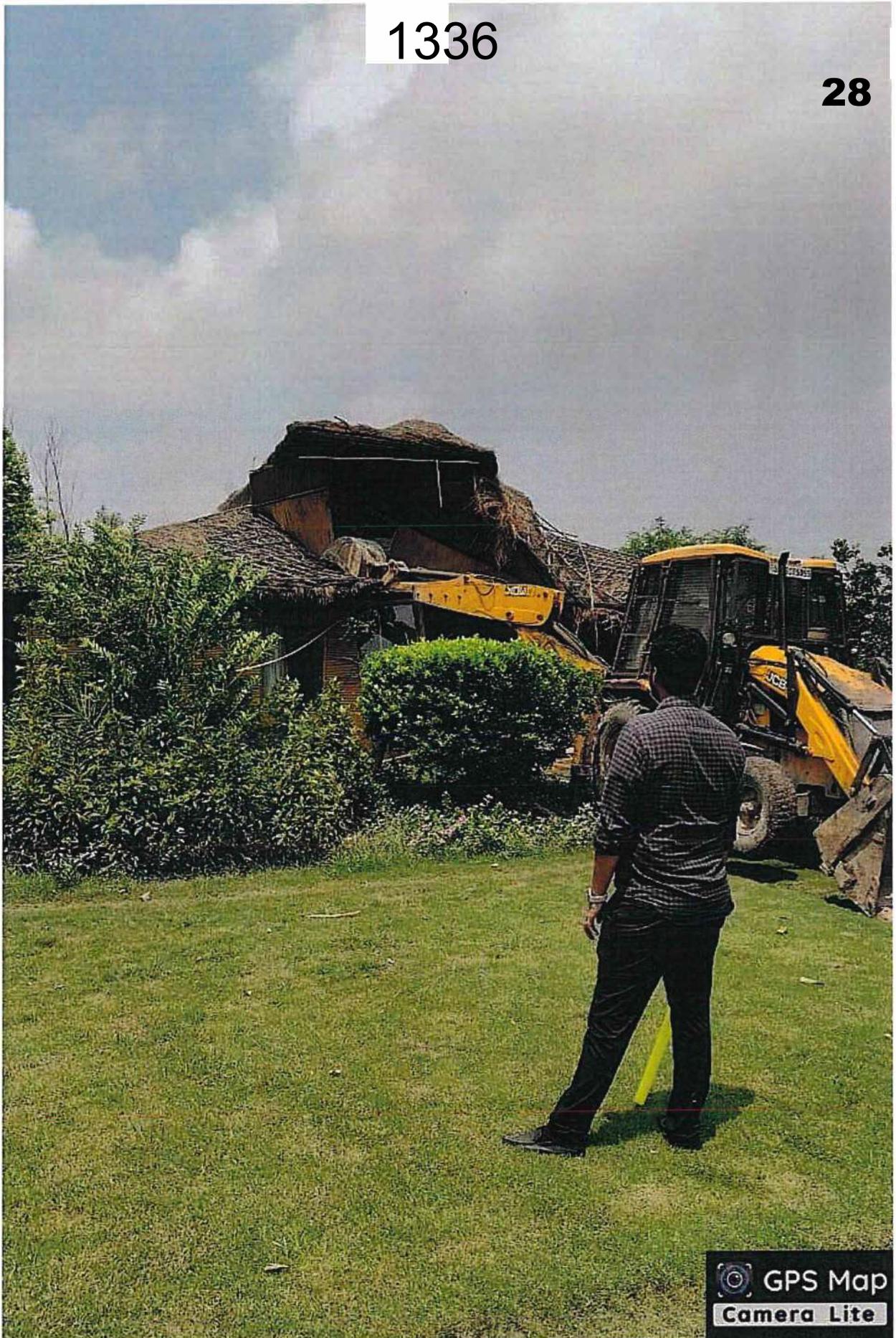
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33



Gautambuddha Nagar, Uttar Pradesh, India

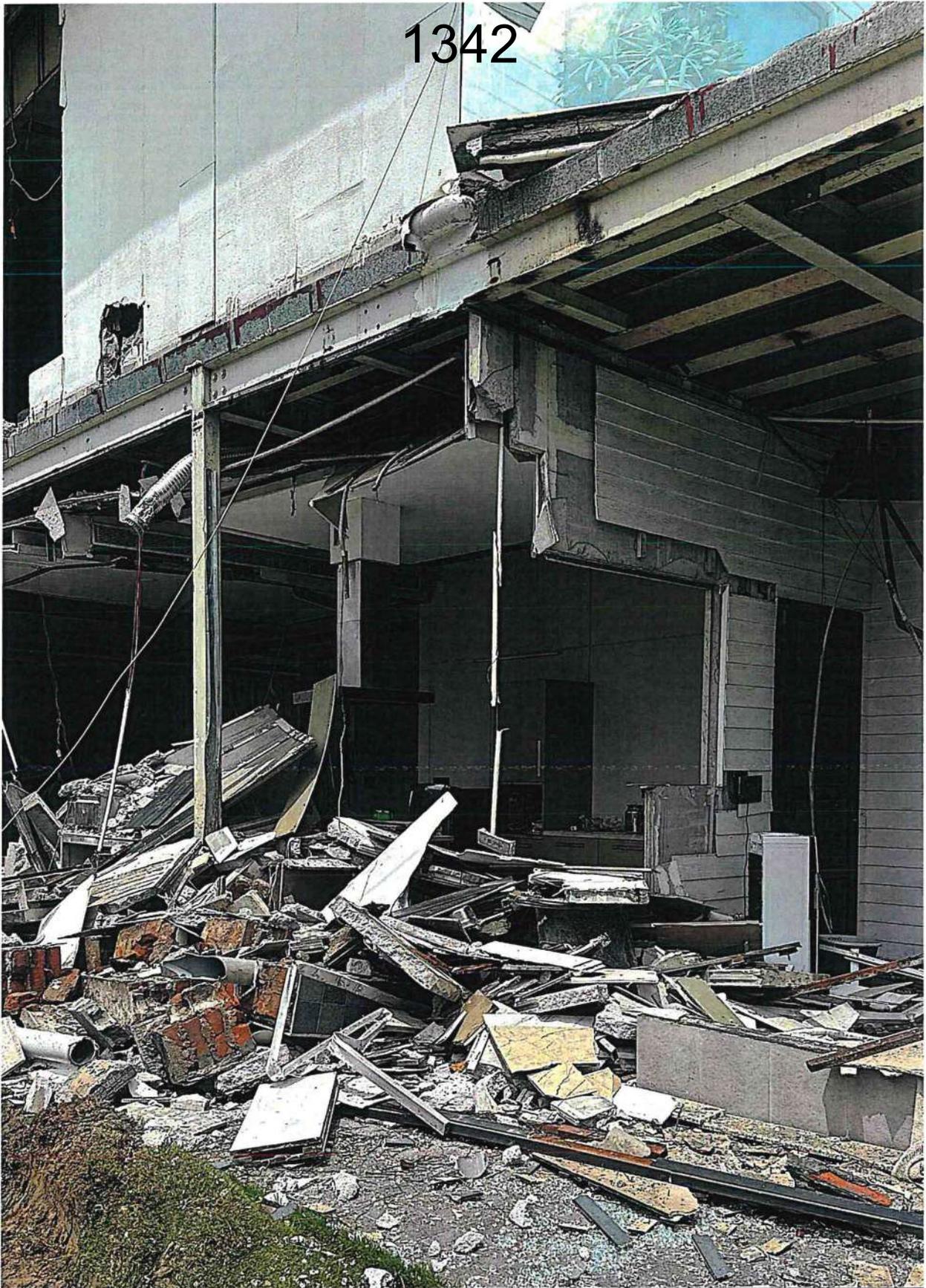
Sector 156, Gautam Buddha Nagar,
Gautambuddha Nagar, Uttar Pradesh 201306,
India

Lat 28°26'27.0755"N, Long 77°27'33.4758"E
08/26/2025 01:04 PM GMT+05:30

Thane copy

1342

34



Gautambuddha Nagar, Uttar Pradesh, India

Sector 156, Gautam Buddha Nagar,
Gautambuddha Nagar, Uttar Pradesh 201306,
India

Lat 28°26'27.1831"N, Long 77°27'33.6650"E
08/26/2025 12:55 PM GMT+05:30

True copy



 **GPS Map Camera**



Noida, Uttar Pradesh, India

Cfr5+7xm, Noida, Uttar Pradesh 201304,
India

Lat 28.440578° Long 77.459941°

26/08/2025 11:02 AM GMT +05:30

True copy



 **GPS Map Camera**



Google

Noida, Uttar Pradesh, India

Cfr5+7xm, Noida, Uttar Pradesh 201304, India

Lat 28.440574° Long 77.45996°

26/08/2025 11:01 AM GMT +05:30

True copy

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37



GPS Map
Camera Lite

Sportsville farms by nine o nine group, Noida, Uttar Pradesh 201304,
India

Latitude

28.440585000000002°

Longitude

77.460113333333333°

Local 11:04:57 AM

GMT 05:34:57 AM

Altitude 196 meters

Tuesday, 26.08.2025

Thore copy



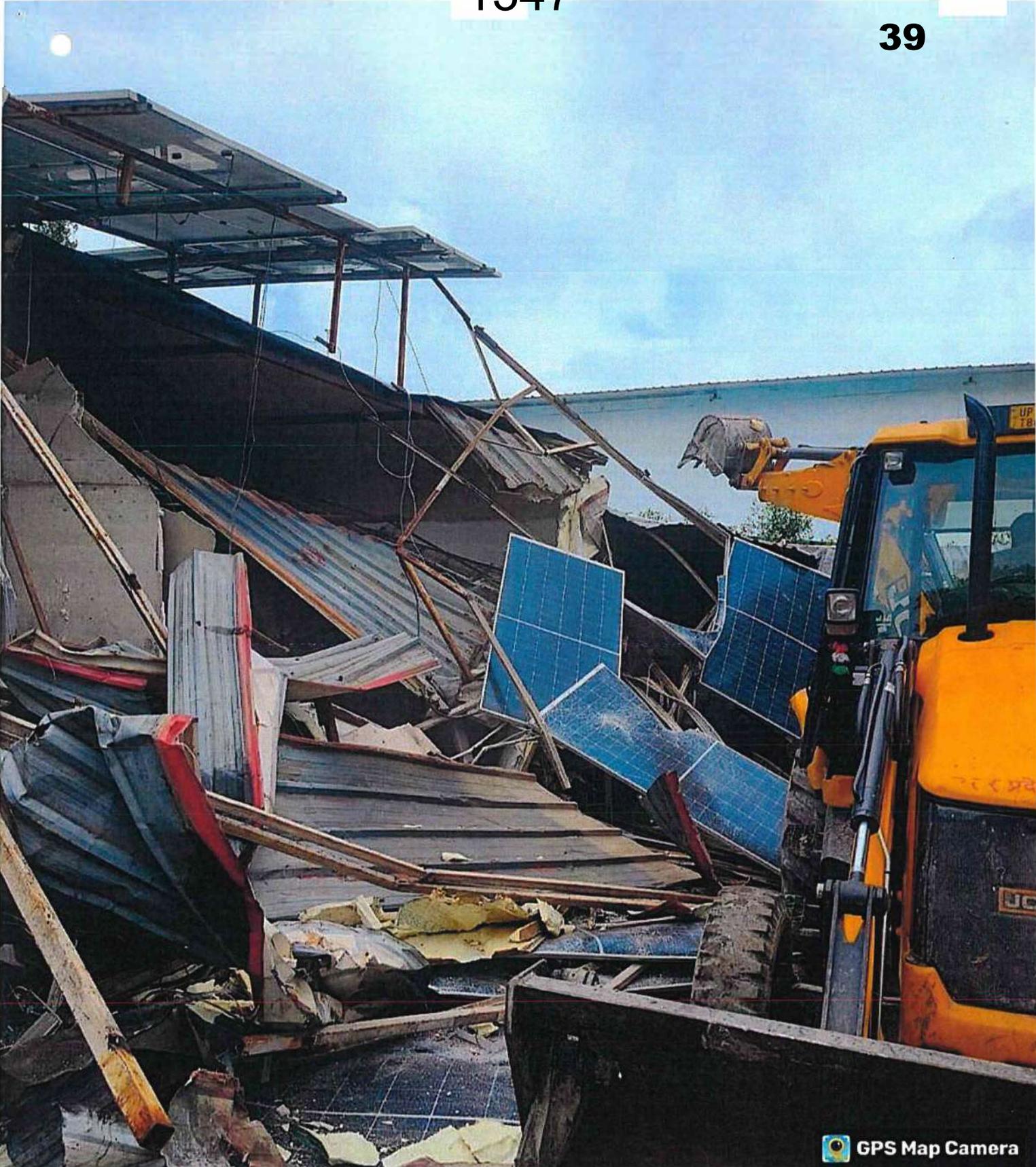
GPS Map Camera



Noida, Uttar Pradesh, India

Jaypee Aman, Sector 151, Noida, Uttar Pradesh 201304, India
Lat 28.445152° Long 77.463564°
26/08/2025 12:02 PM GMT +05:30

Thore copy



GPS Map Camera

Noida, Uttar Pradesh, India

Sportsville Farms By Nine O Nine Group, Noida, Uttar Pradesh
201304, India

Lat 28.44079° Long 77.45908°
26/08/2025 11:42 AM GMT +05:30



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GPS Map Camera

Noida, Uttar Pradesh, India

Sportsville Farms By Nine O Nine Group, Noida, Uttar Pradesh
201304, India

Lat 28.440758° Long 77.459072°

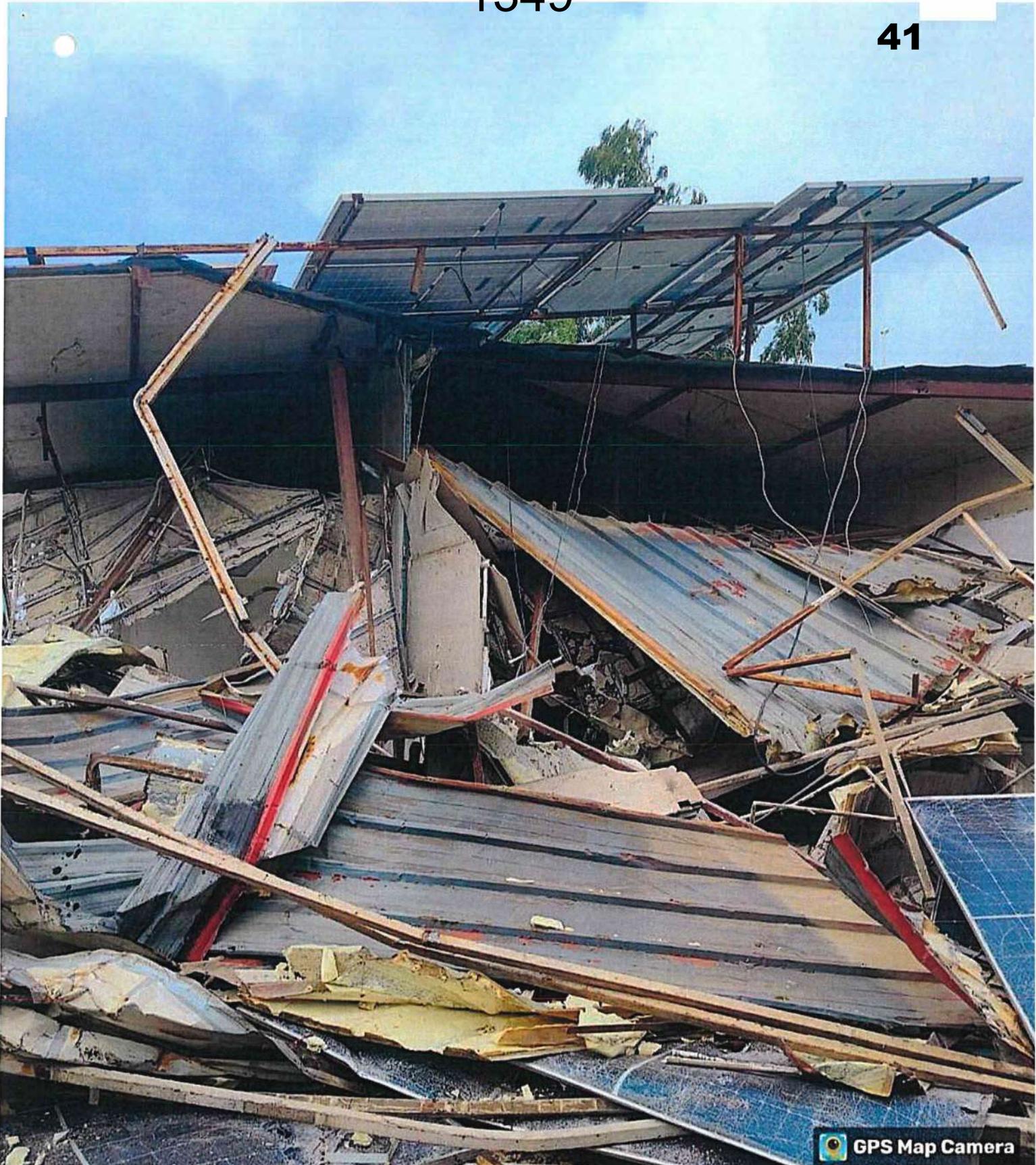
26/08/2025 11:42 AM GMT +05:30

Google

There copy

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41



GPS Map Camera

Noida, Uttar Pradesh, India

Sportsville Farms By Nine O Nine Group, Noida, Uttar Pradesh
201304, India

Lat 28.440777° Long 77.459137°
26/08/2025 11:45 AM GMT +05:30



Google

There copy

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42



GPS Map Camera

Noida, Uttar Pradesh, India

Sportsville Farms By Nine O Nine Group, Noida, Uttar Pradesh
201304, India

Lat 28.440815° Long 77.459077°
26/08/2025 11:45 AM GMT +05:30

Google

There copy

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43



GPS Map Camera



Noida, Uttar Pradesh, India

Sportsville Farms By Nine O Nine Group, Noida, Uttar Pradesh
201304, India

Lat 28.440794° Long 77.459079°

26/08/2025 11:42 AM GMT +05:30

There copy

21



 GPS Map Camera
Gautambuddha Nagar, Uttar Pradesh, India
 Shafipur Road, Gautam Buddha Nagar,
 Gautambuddha Nagar, Uttar Pradesh 201306,
 India
 Lat 28.439172, Long 77.460897
 08/26/2025 11:16 AM GMT+05:30
 Note : Captured by GPS Map Camera

True copy



Gautambuddha Nagar, Uttar Pradesh, India
Shafipur Road, Gautam Buddha Nagar,
Gautambuddha Nagar, Uttar Pradesh 201306,
India
Lat 28.439166, Long 77.460896
08/26/2025 11:16 AM GMT+05:30
Note : Captured by GPS Map Camera

 GPS Map Camera

There copy

नवीन ओखला औद्योगिक विकास प्राधिकरण

46

कार्यालय वरिष्ठ प्रबन्धक, वर्क सर्किल-10, सेक्टर-6, नौएडा

10330
26/9/25

पत्रांक: नौएडा/व.प्र.(व.स.-10)/2025/2586
दिनांक: 26/09/2025

विधि अधिकारी
सेक्टर-6, नौएडा।

विषय:- OA No- 329/2024 Rajendra Tyagi Vs Union of India & Ors- के सम्बन्ध में।
(Village Sorkha, Sarfabad, Garhi Chowkhandi, Parthla Khanjarpur, Behlolpur, Salarpur, Sultanpur, Raipur, Gejha, Naya Gauno Shahdara, Iahabans, Bhangel, Momnathalpur, Tilwara, Kondli and Badauli में हो रहे अनाधिकृत निर्माण के सम्बन्ध में।)
संदर्भ:- पत्र सं0 नौएडा/वि0वि0/2025/3023, दिनांक 04.08.2025

कृपया उपरोक्त विषयक संदर्भित पत्र का अवलोकन करने का कष्ट करें, जिसके द्वारा ओ0ए0 नं0-329/2024 के सम्बन्ध में आख्या चाही गई है।

उक्त के सम्बन्ध में वर्क सर्किल-4, 5, 6, 7, 8, 9 द्वारा प्रेषित की गई आख्या पत्र के साथ संलग्न (पृष्ठ सं0-01 से 18) कर प्रेषित है व उक्त के अतिरिक्त वर्क सर्किल-10 की आख्या निम्नवत् है:-

अवगत कराना है कि दिनांक 26.08.2025 को वर्क सर्किल-10 के क्षेत्रान्तगत ग्राम-कोण्डली बांगर के डूब क्षेत्र में नौएडा प्राधिकरण के वर्क सर्किल, भूलेख विभाग व सिंचाई निर्माण खण्ड, गाजियाबाद एवं पुलिस बल के सहयोग से निर्मित फार्महाउस कॉलोनी 909 (Nine O Nine) स्ट्रक्टर प्राईवेट लि0 द्वारा निर्मित 25 प्लस अवैध फार्महाउसों के ध्वस्तीकरण की कार्यवाही की गई। उक्त अतिक्रमण पर सिंचाई निर्माण खण्ड गाजियाबाद द्वारा दिनांक 28.07.2025 को अपने पत्रांक 287/जि/सिनिखगा/डूब क्षेत्र/अवैध निर्माण/दिनांक 28.07.2025 के माध्यम से श्री भारत शर्मा पुत्र श्री एस0एस0 शर्मा, निदेशक 909 स्ट्रक्टर प्राईवेट लि0, 99 पटपड़गंज, नई दिल्ली-110091, हाल निवासी बादौली खादर को नोटिस (पृष्ठ सं0-56) जारी किया गया, जिसके क्रम में सिंचाई निर्माण खण्ड गाजियाबाद के साथ वर्क सर्किल द्वारा कार्यवाही की गई (फोटोग्राफस पृष्ठ सं0-19 से 55 पर संलग्न), जिसका विवरण निम्नानुसार है:-

S.No.	Allottee	Project	Properties	No. of Properties	Place
1	Sh. Bharat Sharma	909 (Nine O Nine)	Farm House	25+	Vill-Kondli

संलग्नक: उपरोक्तानुसार।

26.9.25
वरिष्ठ प्रबन्धक
वर्क सर्किल-10, नौएडा

प्रतिलिपि:-

- विशेष कार्याधिकारी (एमपी) महोदय के सादर अवलोकनार्थ।
- महाप्रबन्धक (ए0के0) महोदय के सादर अवलोकनार्थ।
- उप महाप्रबन्धक (सिविल) महोदय के सादर अवलोकनार्थ।
- संबन्धित प्रबन्धक/अवर अभियन्ता को आवश्यक कार्यवाही हेतु।
- कार्यालय पत्रावली

वरिष्ठ प्रबन्धक
वर्क सर्किल-10, नौएडा

Three copy

1355

Annexure A-3 (Colly)

47

नौएडा

कार्यालय वरिष्ठ प्रबन्धक
वर्क सर्किल -7

प्रथम तल, जी-ब्लॉक कामशियल कॉम्प्लेक्स, सेक्टर -20, नौएडा

पत्रांक:- नौएडा/वरिष्ठप्रब0/व0रि0-7/2025/3635
दिनांक 25.09.25

विधि अधिकारी
सेक्टर-6, नौएडा।

विषय:- ओ0ए0 नं0-329 / 2024 Rajendra Tyagi Vs Union of India and Others के सम्बन्ध में।
Village-Sorkha, Sarfabad, Garhi Chowkhandi, Parthala Khanjarpur, Behlolpur, Salarbur, Sultanpur, Rainur, Geiha, Navagan, Shahdara, Illabans, Bhanvel, Momnathalpur, Tilwara, Kondli and Badauli में हो रहे अनाधिकृत निर्माण के सम्बन्ध में।

कृपया उपरोक्त विषयक अपने पत्रांक नौएडा/वि0वि0/2025/3635 दिनांक 11.09.2025 का संदर्भ ग्रहण करने का कष्ट करें जिसके द्वारा ओ0ए0 नं0-329/2024 के सम्बन्ध में आख्या चाही गयी है। इस सम्बन्ध में वर्क सर्किल-7 की आख्या निम्न प्रकार है-

ग्राम-इलाबांस, सेक्टर-138 के अन्तर्गत डूब क्षेत्र में किये गये अनाधिकृत निर्माण पर नियमित रूप से ध्वस्तीकरण की कार्यवाही वर्क सर्किल के स्तर से क्षेत्रीय पुलिस के सहयोग से की जाती है तथा अतिक्रमण हटाने के उपरान्त स्थल पर अतिक्रमण न करने सम्बन्धी बोर्ड भी लगवाया गया। ग्राम-इलाबांस, सेक्टर-138 में अवैध निर्माण के विरुद्ध दिनांक 13.02.2024 को किये गये ध्वस्तीकरण के फोटोग्राफस पत्र के साथ संलग्न कर अग्रिम कार्यवाही हेतु प्रेषित है।
संलग्नक-उपरोक्तानुसार।


25.09.25
वरिष्ठ प्रबन्धक
वर्क सर्किल-7, नौएडा

प्रतिलिपि:-

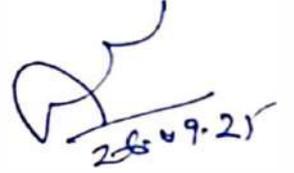
- निजी सचिव को मुख्य कार्यपालक अधिकारी महोदय के सादर अवलोकनार्थ।
- महाप्रबन्धक-(सिविल) महोदय को सादर सूचनार्थ।
- उप महाप्रबन्धक-(सिविल) महोदय को सादर सूचनार्थ।
- प्रबन्धक-(आर/एम)/सम्बन्धित अवर अभियन्ता।

वरिष्ठ प्रबन्धक
वर्क सर्किल-7, नौएडा


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S.No	Name of Person	Project	Properties	No of Properties	Place
1	Sh Kambhu S/o Jagdish Sh Somveer S/o Deshraj Village-Illabans	-	Ploting	25+	Khasra No-216, 217 & 403 Village- Illabans Sector-138

संलग्नक - उपरोक्तानुसार।



Senior Manager
WC-7, Noida




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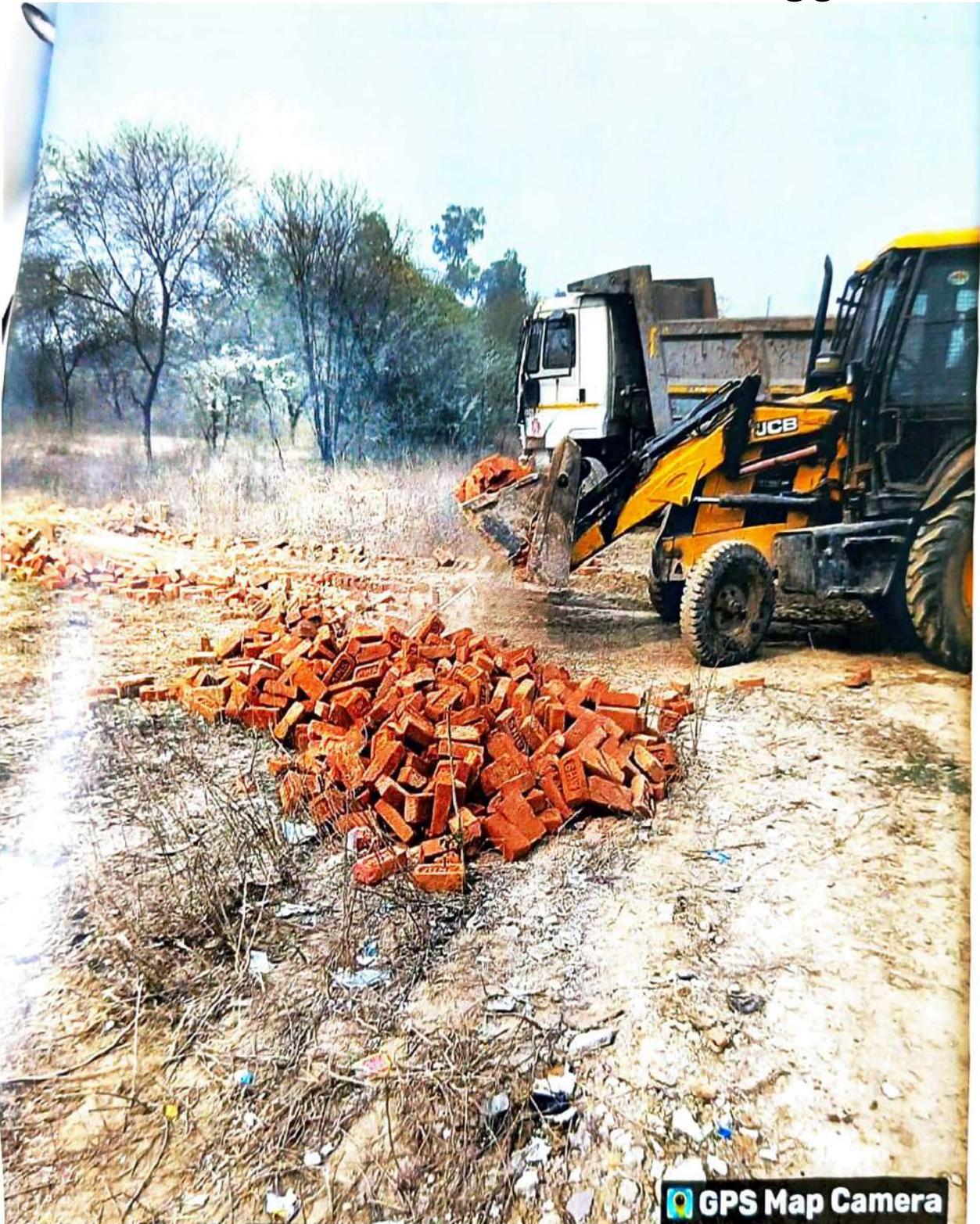


GPS Map Camera

नोएडा, उत्तर प्रदेश, भारत
GC99+8W3, सेक्टर 138, नोएडा, उत्तर प्रदेश 201305, भारत
Lat 28.518764°
Long 77.419703°
13/02/24 02:10 PM GMT +05:30



These copy



GPS Map Camera



नोएडा, उत्तर प्रदेश, भारत
GC99+8W3, सेक्टर 138, नोएडा, उत्तर प्रदेश 201305, भारत
Lat 28.519024°
Long 77.419666°
13/02/24 02:13 PM GMT +05:30

True copy

कार्यालय वरिष्ठ प्रबन्धक-वर्क सर्किल-6,

द्वितीय तल, जी ब्लॉक शॉपिंग कॉम्प्लेक्स, सैक्टर-20, नौएडा

पत्र सं० नौएडा/व०प्र०-व०स०-6/2025/1682

दिनांक : 26-09-2025

वरिष्ठ प्रबन्धक-(व०स०-10),

सैक्टर-6, नौएडा

विषय:- QA No. 329/2024 Rajendra Tyagi Vs Union of India & Ors- के सम्बन्ध में
(Village Sorkha, Sarfabad, Parthala Khanjarpur) में हो अनाधिकृत निर्माण के सम्बन्ध में

कृपया उपरोक्त विषयक पत्र सं० नौएडा/व०प्र०-व०स०-10/2025/2579, दिनांक 25.09.2025 के माध्यम से दिनांक 01.01.2024 से वर्तमान तक डूब क्षेत्र में अतिक्रमण के विरुद्ध की गयी की सूचना उपलब्ध कराने की अपेक्षा की गयी है। इस सन्दर्भ में अवगत कराना है कि वर्क सर्किल-6 के क्षेत्रान्तर्गत ग्राम सोरखा, ग्राम पर्थला खंजरपुर व सर्फाबाद आ रहे हैं, जिसमें से ग्राम सोरखा जाहिदाबाद के डूब क्षेत्र में पड़ने वाले खसरा सं० 420, 461, 463, 467, 469 व अन्य पुस्ता के साथ के खसरों की भूमि से दिनांक 07.01.2025, 22.04.2025 व 16.07.2025 को नियत कार्यक्रम के अन्तर्गत वर्क सर्किल, नौएडा के भूलेख विभाग, जिला प्रशासन, सिंचाई विभाग व पुलिस बल के साथ संयुक्त रूप से अवैध अतिक्रमण के ध्वस्तीकरण की कार्यवाही की गयी है। इसके अतिरिक्त जिला प्रशासन के लेखपाल के द्वारा दिनांक 19.02.2025 को उक्त खसरों की भूमि पर श्री बब्लू पुत्र श्री देवपाल, श्री सन्दीप पुत्र श्री उदयपाल, श्री देवेन्द्र पुत्र श्री डालचन्द निवासी तिगरी, श्री शेरपाल पुत्र श्री लक्ष्मण निवासी बहलोलपुर तथा श्री विजेन्द्र पुत्र श्री झगडू निवासी हैबतपुर के द्वारा किये गये अवैध अतिक्रमण के विरुद्ध थानाध्यक्ष, थाना विसरख में भी सुसंगत धाराओं में प्रथम सूचना रिपोर्ट दर्ज किये जाने हेतु पत्र प्रस्तुत किया गया है, जिसकी छायाप्रति पत्र के साथ संलग्न है।

S.No.	Name of Person	Project	Properties	No. of Properties	Place
1	Sh. Bablu S/o Sh. Devpal, Sh. Sandeep S/o Sh. Udaipal, Sh. Devendra S/o Sh. Dalchand whole R/o Tigri & Sh. Sherpal S/o Sh. Laxman R/o Bahlolpur Sh. Vijendra S/o Sh. Jhagru R/o Haibatpur	-	Ploting	30 +	Sorkha Jahidabad Khasra No. 420, 461, 463, 467, 469 (Gram Samaj Land)

संलग्नक:- उपरोक्तानुसार,

[Handwritten Signature]
 26-09-25
 वरिष्ठ प्रबन्धक
 वर्क सर्किल-6, नौएडा

प्रतिलिपि:-

- महाप्रबन्धक-सिविल को सादर सूचनार्थ ।
- उप महाप्रबन्धक-सिविल को सादर सूचनार्थ ।
- प्रबन्धक / सम्बन्धित अवर अभियन्ताओं को उनकी आख्या के क्रम में ।

वरिष्ठ प्रबन्धक
 वर्क सर्किल-6, नौएडा

[Handwritten Signature]
 True copy

उक्त- सोहरवा जोहदाका के गांव सभा दर्ज गावसं० ५२०,
 ५६१, ५६३, ५६७ व ५६९ जो विंडन री के डूब क्षेत्र में स्थित है पर
 दिनांक ०७.०१.२५ को नोएडा प्राधिकरण राजस्व विभाग व पुलिस विभाग
 द्वारा बंसीकरण की कार्यवाही कर अर्बेय निर्माण को गिराया गया
 था। बंसीकरण के पत्रनात उत्रनात गाव संख्याओं पर पुनः निर्माण
 कार्य कराए जाने की बार-२ अध्यापन किये जाने पर दिनांक
 १९.०२.२५ को उपजिलाधिकारी महोदयों दादरी, तहसीलदाह दादरी,
 नापव तहसीलदाह दादरी, क्षेत्रीय राजस्व अधीक्षक की संयुक्त टीम
 द्वारा सर्वे किया गया एवं पुनः किये गए अर्बेय निर्माण की जे०सी
 की. मशीन की लक्ष्यता से बंसी कर दिया गया है। उपस्थित व्यक्तियों
 द्वारा यह अर्बेय निर्माण बबलू डूब देवपाल, संदीप पुत्र देवपाल,
 देवेनु पुत्र डालचन्द निवासी तिगरी व शेरपाल डूब लक्ष्मण निवासी
 बहलोलपुर तथा कियेनु डूब इनाइ निवासी देवतपुर द्वारा बताया
 गया।

अतः उपरोक्त के विरुद्ध गाव सभा की पर अर्बेय अतिरिक्त
 किये जाने के संबंध में सुसंगत कार्यों में उचित सूचना उपरि
 दर्ज किये जाने हेतु रिपोर्ट सेवा में उत्प्रेषित है।

[Signature]
 १९०२/२५
 नगीरा विहीनपाल
 १९/०२/२०२५
 R1(B)



 **GPS Map**
Camera Lite

Unnamed Road, Amrapali Leisure Valley, Greater Noida, Uttar Pradesh 201009, India

Latitude
28.581565°

Longitude
77.41610666666666°

Local 01:14:06 PM
GMT 07:44:06 AM

Altitude 199 meters
Tuesday, 07.01.2025





 GPS Map Camera



Greater Noida, Uttar Pradesh, India

Greater Noida West, Greater Noida, 201318, Uttar Pradesh, India

Lat 28.580736, Long 77.415574

01/07/2025 01:30 PM GMT+05:30

Note : Captured by GPS Map Camera





 GPS Map Camera

Greater Noida, Uttar Pradesh, India

Greater Noida West, Greater Noida, 201318, Uttar Pradesh, India

Lat 28.580736, Long 77.415574

01/07/2025 01:30 PM GMT+05:30

Note : Captured by GPS Map Camera





 GPS Map Camera

Greater Noida, Uttar Pradesh, India

Link Road, Greater Noida West, Greater Noida, Uttar Pradesh 201318, India

Lat 28.581633, Long 77.418909

04/22/2025 01:31 PM GMT+05:30

Note : Captured by GPS Map Camera







 GPS Map Camera

Greater Noida, Uttar Pradesh, India

Link Road, Greater Noida West, Greater Noida, Uttar Pradesh 201318, India

Lat 28.581633, Long 77.418909

04/22/2025 01:31 PM GMT+05:30

Note : Captured by GPS Map Camera



True copy



 GPS Map Camera

Greater Noida, Uttar Pradesh, India

Link Road, Greater Noida West, Greater Noida, Uttar Pradesh 201318, India

Lat 28.581633, Long 77.418909

04/22/2025 01:31 PM GMT+05:30

Note : Captured by GPS Map Camera



Maas

True copy



Greater Noida, Uttar Pradesh, India

HCJC+P66, Sai Nagar, Amrapali Leisure Valley, Greater
Noida, Bisrakh Jalalpur, Uttar Pradesh 201009, India

Lat 28.581375° Long 77.42°

22/04/25 01:47:29 PM



Google

There copy



Greater Noida, Uttar Pradesh, India

HCJC+P66, Sai Nagar, Amrapali Leisure Valley, Greater
Noida, Bisrakh Jalalpur, Uttar Pradesh 201009, India

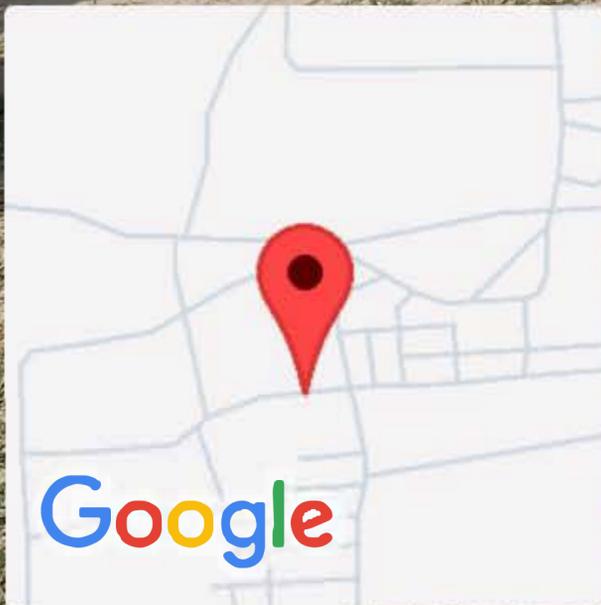
Lat 28.581375° Long 77.42°

22/04/25 01:47:29 PM



Google

True copy



Greater Noida, Uttar Pradesh, India

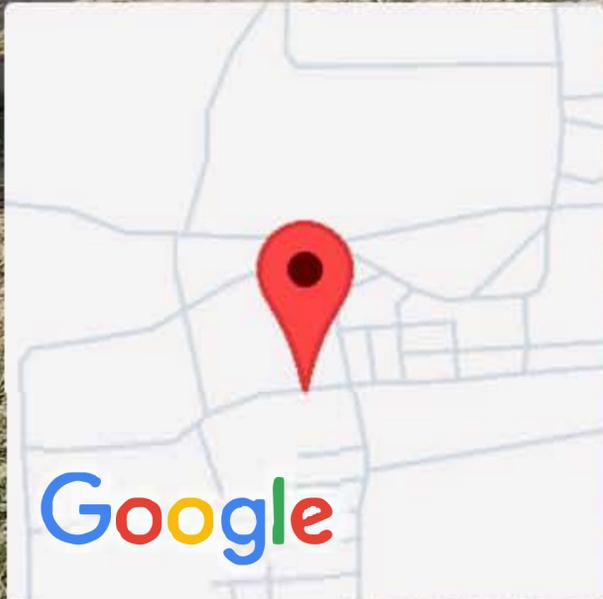
**Unnamed Road, Amrapali Leisure Valley,
Greater Noida, Uttar Pradesh 201009, India**

Lat 28.582784° Long 77.417942°

22/04/25 02:41:41 PM



Thin copy



Greater Noida, Uttar Pradesh, India

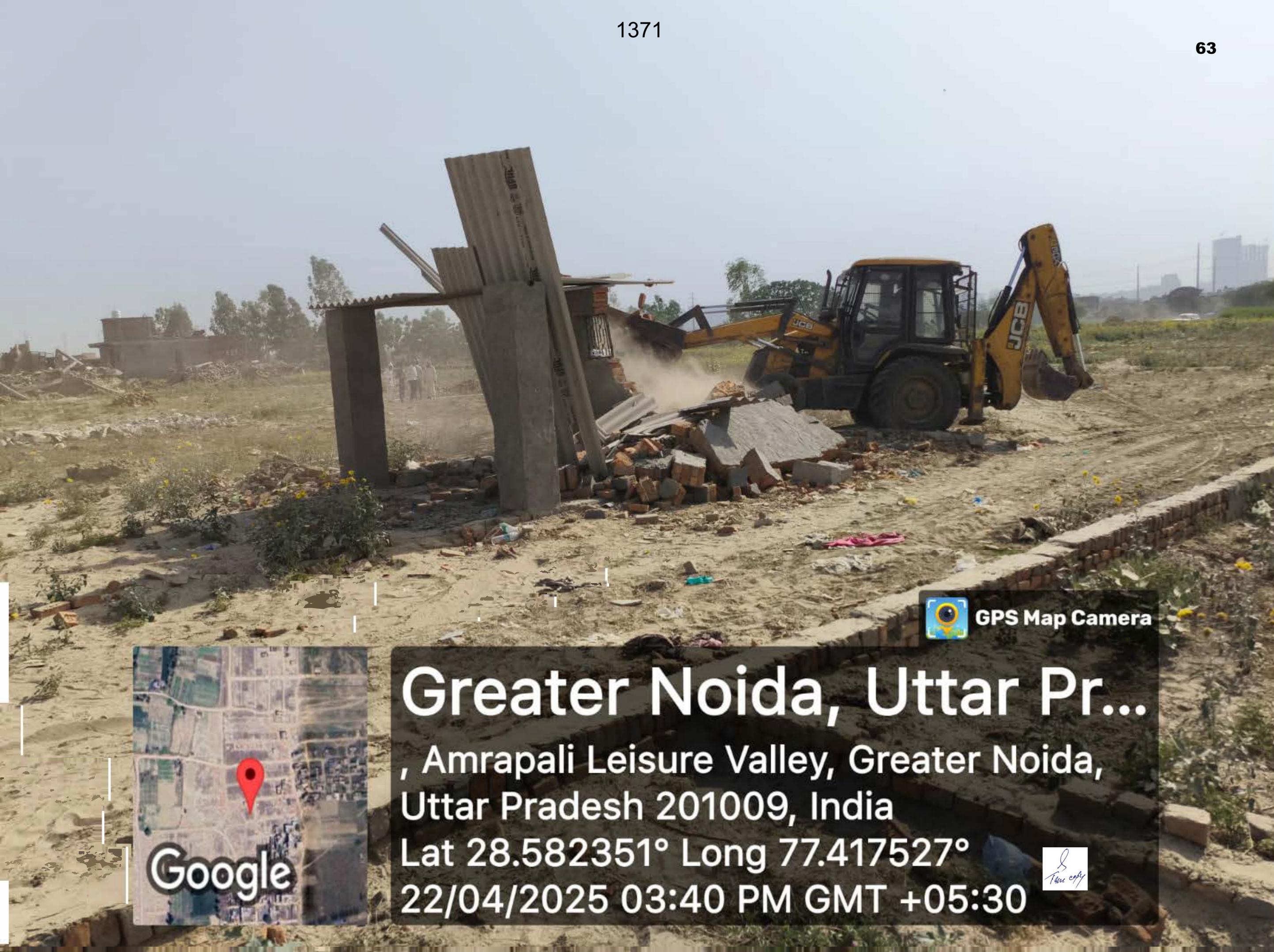
**Unnamed Road, Amrapali Leisure Valley,
Greater Noida, Uttar Pradesh 201009, India**

Lat 28.582784° Long 77.417942°

22/04/25 02:41:41 PM



True copy



 GPS Map Camera



Greater Noida, Uttar Pr...

, Amrapali Leisure Valley, Greater Noida,
Uttar Pradesh 201009, India

Lat 28.582351° Long 77.417527°

22/04/2025 03:40 PM GMT +05:30





कार्यालय वरिष्ठ प्रबन्धक

वर्क सर्किल-4

वाटर वर्क्स कम्पाउण्ड, सैक्टर-19, नौएडा

पत्रांक:- नौएडा/वर्क सर्किल-4/2024/2140

दिनांक: 05/12/24

- 1) विरिष्ठ प्रबन्धक (नोडल)
वर्क सर्किल-10, नौएडा
- 2) विधि अधिकारी
सैक्टर-6, नौएडा

विषय:- O.A. No. 329/2024 Rajendra Tyagi Vs Union of India & Ors. के सम्बन्ध में।
(Village-Sorkha, Sarfabad, Garhi Chowkhandi, Parthla Khanjarpur, Beholpur, Salarpur, Sultanpur, Raipur, Gejha, Naya Baon, Shahdara, Hahabas, Bhangel, Momnathelpur, Tiwara, Kondli and Badauli मे हो रहे अनाधिकृत निर्माण के सम्बन्ध में।

सन्दर्भ:- पत्रांक नौएडा/उम0प्र0(सि0)/2024/2422 दिनांक 05.12.2024

पत्रांक नौएडा/वर्क सर्किल-4/2024/1053 दिनांक 18.06.2024

कृपया उपरोक्त सन्दर्भित पत्र के माध्यम से अवगत कराया गया है कि उपरोक्त प्रकरण का सारवान भाग निम्नवत है:-

2. In this original application, Applicant has raised a grievance that unauthorized and illegal construction of houses shops and other commercial establishments on large scale is in progress in Greater Noida and Noida in violation of environmental norm. Since many of these illegal constructions are being done with top soil, the act is causing large scale illegal mining of top soil in and around the villages, resulting in deep, catastrophic ipts which is giving rise to a vicious cycle. It is the allegation of the Applicant that these construction are being done without obtaining mandatory Consent to Establish and Operate under Section 25 of the Water (Prevention and Control of Pollution) Act, 1974 from the Uttar Pradesh Pollution Control Board (UPPCB). It is also alleged the these illegal construction/colonis are being developed without having any sewerage network in place and without having Consent to Establish and Operate under the Air (Prevention and Control of Pollution) Act, 1981 and without NOC to draw water from tubewells. In the OA, Applicant had given the details of places where such construction are in progress as under :

5. That illegal and unauthorized construction are also being carried out in village under Noida, including, but not limited to Sorkha, Sarfabad, Garhi Chowkhand, Parthla Khanjarpur, Beholpur, Salarpur, Sultanpur, Raipur, Gejha, Naya Gaon, Shahdara, Iahabaas, Bhangel, Momnathalpur, Tilwara, Kondli and Badauli. More than 1500 he of land in usurped by private builders/colonizers/real estate agents/property dealers for carrying out illegal and unauthorized construction, in Noida

मा0 राष्ट्रीय हरित अधिकरण के उपरोक्त आदेश के बिन्दु सं0 1(5) में उल्लिखित विवरण में नौएडा प्राधिकरण कार्यक्षेत्र से सम्बन्धित है। नौएडा प्राधिकरण द्वारा बिन्दु में उल्लिखित उक्त ग्रामों व प्राधिकरण क्षेत्र के अन्तर्गत अन्य ग्रामों में कॉलोनी/कॉमर्शियल परियोजना इत्यादि विकसित किये जाने हेतु नक्शा स्वीकृत प्राईवेट बिल्डर्स की सूची तथा अवैध रूप से विकसित की जा रही परियोजना की सूची व उनके विरुद्ध कृत कार्यवाही का विवरण प्रेषित करने हेतु अनुरोध किया गया है।

उक्त प्रकरण के सम्बन्ध में अवगत कराना है कि वर्क सर्किल-4 के क्षेत्रान्तर्गत ग्राम बहलोलपुर आता है ग्राम बहलोलपुर का निरीक्षण किया गया निरीक्षण में पाया गया कि ग्राम बहलोलपुर के अन्तर्गत कोई अवैध अतिक्रमण कर कालोनी नहीं बनाई जा रही है। हिन्दन नदी के डूब क्षेत्र में स्थित कालोनी में कई सालो पूर्व से ही आबादी विकसित है हिन्दन नदी का यह डूब क्षेत्र उ0प्र0सिचाई विभाग के अन्तर्गत आता है। वर्क सर्किल-4 द्वारा ग्रामों की कालोनी/कॉमर्शियल परियोजना इत्यादि विकसित किये जाने हेतु किसी प्रकार का कोई भी नक्शा स्वीकृत नहीं किया जाता है। परियोजनाओं के नक्शे की स्वीकृति नौएडा के नियोजन विभाग द्वारा की जाती है। आख्या सादर सूचनार्थ प्रेषित है।

(अशोक कुमार)

वरिष्ठ प्रबन्धक
वर्क सर्किल-4, नौएडा

प्रतिलिपि:-

- उप महाप्रबन्धक (सिविल) महोदय को सादर सूचनार्थ।
- प्रबन्धक/सम्बन्धित अवर अभियन्ता को उनकी आख्या के क्रम में।

वरिष्ठ प्रबन्धक
वर्क सर्किल-4, नौएडा

Handwritten signature

नवीन ओखला औद्योगिक विकास प्राधिकरण

कार्यालय वरिष्ठ प्रबन्धक

वर्क सर्किल-चतुर्थ, सैक्टर-39, नौएडा,
जिला-गौतमबुद्ध नगर-201301

पत्रांक:- नौएडा/व0प्र0(व0स0 -4)/2025/1412
दिनांक-25/09/2025

- 1) वरिष्ठ प्रबन्धक (नोडल)
वर्क सर्किल-10, नौएडा
- 2) विधि अधिकारी
सैक्टर-6, नौएडा

विषय:- O.A. No. 329/2024 Rajendra Tyagi Vs Union of India & Ors. के सम्बन्ध में।
(Village-Sorkha, Sarfabad, Garhi Chowkhandi, Parthla Khanjarpur, Beholopur, Salarpur, Sultanpur, Raipur, Gejha, Naya Baon, Shahdara, Hahabas, Bhangel, Momnathelpur, Tiwara, Kondli and Badauli में हो रहे अनाधिकृत निर्माण के सम्बन्ध में।

सन्दर्भ:- पत्रांक नौएडा/उ0म0प्र0(सि0)/2025/829 दिनांक 04.08.2025

कृपया उपरोक्त सन्दर्भित पत्र के माध्यम से अवगत कराया गया है कि उपरोक्त प्रकरण का सारवान भाग निम्नवत है:-

This is to apprise you that the above-captioned matter was listen on 28.07.2025 for hearing, wherein the Hon'ble Tribunal directed NOIDA to file a better affidavit, furnishing details of the persons / projects / properties places against whom action has been taken by NOIDA.

Additionally, the Hon'ble Tribunal has sought the latest status of the action taken by NOIDA in respect of illegal and unauthorized construction being carried out in various villages within NOIDA, including Sorkha, Sarfabad, Garhi Chowkhandi, Parthla Khanjarpur, Beholpur, Salarpur, Sultanpur, Raipur, Gejha Naya Gaon, Shahdara llahabaas, Bhangel, Momnathalpur, kondli, and Badauli.

You are Requested to Kindly provide the requisite information within a week so that the affidavit may be filed in compliance with the direction of the Hon'ble Tribunal.

उक्त प्रकरण के सम्बन्ध में अवगत कराना है कि हिन्दन नदी के डूब क्षेत्र में स्थित कालोनी में कई सालो पूर्व से ही सघन आबादी विकसित है हिन्दन नदी का यह डूब क्षेत्र उ0प्र0सिचाई विभाग के स्वामित्व में आता है।

उपरोक्त आख्या के क्रम में दिनांक-01.01.2024 से अब तक हिन्दन नदी के डूब क्षेत्र में अतिक्रमण ध्वस्तोकरण सम्बंधी कार्यवाही नहीं की गई है।

आख्या सादर सूचनार्थ प्रेषित।

AS
25/09/25
वरिष्ठ प्रबन्धक
वर्क सर्किल-4, नौएडा

प्रतिलिपि:-

- महाप्रबन्धक (सिविल) महोदय को सादर सूचनार्थ।
- उप महाप्रबन्धक (सिविल) महोदय को सादर सूचनार्थ।
- प्रबन्धक/सम्बन्धित अवर अभियन्ता को उनकी आख्या के क्रम में।

वरिष्ठ प्रबन्धक
वर्क सर्किल-4, नौएडा

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कार्यालय वरिष्ठ प्रबन्धक (ब0स0-5)

द्वितीय-तल, जी-ब्लॉक मार्केट, सैक्टर 20, नौएडा

पत्र सं0 नौएडा/वरिष्ठ(ब0स0-5)/2025/2732

दिनांक

18/08/25

- 1) वरिष्ठ प्रबन्धक (नोडल)
वर्क सर्किल-10, नौएडा
- 2) विधि अधिकारी
सैक्टर-6, नौएडा

विषय- O.A. No.329/2024 Rajendra Tyagi Vs Union of India & Ors. के सम्बन्ध में।
(Village-Sorkha, Sarfabad, Garhi Chowkhand, Parthla Khanjarpur, Beholpur, Salarpur, Sultanpur, Raipur, Gejha, Naya Gaon, Shahdara, Hahabus, Bhangel, Momnathelpur, Tiwara, Kondali and Badauli में हो रहे अनाधिकृत निर्माण के सम्बन्ध में।
संदर्भ- पत्र सं0 नौएडा/उ0प्र0(सि0)/2025/020 दिनांक 04.00.2025

कृपया उपरोक्त विषयक विधि अधिकारी के पत्र संख्या: नौएडा/विधि0/2025/3023, दिनांक 04.08.2025 का संदर्भ ग्रहण करने का कष्ट करें। संदर्भित पत्र के सम्बन्ध में अग्रगत कराना है कि उपरोक्त प्रकरण का सारवान भाग निम्नवत है।

2. In this original application, Applicant has raised a grievance that unauthorized and illegal construction of houses shops and other commercial establishments on large scale is in progress in Greater Noida and Noida in violation of environmental norm. Since many of these illegal constructions are being done with top soil, the act is causing large scale illegal mining of top soil in and around the villages, resulting in deep, catastrophic pits which is giving rise to a vicious cycle. It is the allegation of the Applicant that these construction are being done without obtaining mandatory Consent to Establish and Operate under Section 25 of the Water (Prevention and Control of Pollution) Act, 1974 from the Uttar Pradesh Pollution Control Board (UPPCB). It is also alleged the these illegal construction/colonis are being developd without having any sewerage network in place and without having Consent to Establish and Operate under the Air (Prevention and Control of Pollution) Act, 1981 and without NOC to draw water from tubewells. In the OA, Applicant had given the details of places where such construction are in progress as under.

5. That illegal and unauthorized construction are also being carried out in village under Noida, including, but not limited to Sorkha, Sarfabad, Garhi Chowkhand, Parthla Khanjarpur, Beholpur, Salarpur, Sultanpur, Raipur, Gejha, Naya Gaon, Shahdara, Hahabaas, Bhangel, Momnathalpur, Tiwara, Kondli and Badauli. More than 1500 he of land in usurped by private builders/colonizers/real estate ngents/property dealers for carrying out illegal and unauthorized construction, in Noida

म0 राष्ट्रीय हरित अधिकरण के उपरोक्त आदेश के विन्दु सं0 1(5) में उल्लिखित विवरण में नौएडा प्राधिकरण कार्यक्षेत्र से सम्बन्धित है। नौएडा प्राधिकरण द्वारा विन्दु में उल्लिखित उक्त ग्रामों व प्राधिकरण क्षेत्र के अन्तर्गत अन्य ग्रामों में कॉलोनी/कॉमर्शियल परियोजना इत्यादि विकसित किये जाने हेतु नक्शा स्वीकृत प्राईवेट विट्डस की सूची तथा अवैध रूप से विकसित की जा रही परियोजना की सूची व उनके विरुद्ध कृत. कार्यवाही का विवरण प्रेषित करने हेतु अनुरोध किया गया है।

उक्त प्रकरण के सम्बन्ध में अग्रगत कराना है कि वर्क सर्किल-5 के क्षेत्रान्तर्गत ग्राम गढी चौखण्डी आता है। ग्राम गढी चौखण्डी का निरीक्षण किया गया, निरीक्षण में पाया गया कि ग्राम गढी चौखण्डी के अन्तर्गत हिन्दन नदी के दूब क्षेत्र में विकसित कालोनी कई सालों पूर्व से ही आवादी विकसित है। वर्क सर्किल-5 के कार्यक्षेत्र के अन्तर्गत में कॉलोनी/कॉमर्शियल परियोजना अवैध रूप से विकसित नहीं की जा रही है। इस सम्बन्ध में वर्क सर्किल-5 के पत्र सं0 नौएडा/वरिष्ठ(ब0स0-5)/2024/2983 दिनांक 05.12.2024, पत्र सं0 नौएडा/वरिष्ठ(ब0स0-5)/2025/746 दिनांक 20.03.2025 एवं पत्र सं0 नौएडा/वरिष्ठ(ब0स0-5)/2025/1315 दिनांक 05.05.2025 के द्वारा आख्या पूर्व में आपको प्रेषित की जा चुकी है।

(पारसनाथ सोनकर)

वरिष्ठ प्रबन्धक
वर्क सर्किल-5, नौएडा

प्रतिलिपि-

- उप महाप्रबन्धक-सिविल महोदय को सादर सूचनार्थ।
- प्रबन्धक-एम0/सम्बन्धित अवर अभियन्ता(सिविल) को उनकी आख्या के क्रम में।

वरिष्ठ प्रबन्धक
वर्क सर्किल-5, नौएडा

1376

कार्यालय वरिष्ठ प्रबन्धक (व०स०-

68

द्वितीय-तल, जी-ब्लॉक गार्कट, सैक्टर-20, नौएडा

3297

पत्र सं० नौएडा/वरिप्र०(व०स०-5)/2025/

2-5709/2-

- 1) वरिष्ठ प्रबन्धक (नोडल)
वर्क सर्किल-10, नौएडा
- 2) विधि अधिकारी
सैक्टर-6, नौएडा

विषय- O.A. No.329/2024 Rajendra Tyagi Vs Union of India & Ors. के सम्बन्ध में।

(Village-Sorkha, Sarfabad, Garhi Chowkhandi, Parthla Khanjarpur, Beholpur, Salarpur, Sultanpur, Raipur, Gejha, Naya Baon, Shahdara, Hahabas, Bhangel, Momnathelpur, Tilwara, Kondali and Badauli में हो रहे अनाधिकृत निर्माण के सम्बन्ध में।

संदर्भ- पत्र सं० नौएडा/उ०प्र०(सि०)/2025/829 दिनांक 04.08.2025

कृपया उपरोक्त विषयक विधि अधिकारी के पत्र संख्या: नौएडा/वि०/2025/3023, दिनांक 04.08.2025 का संदर्भ ग्रहण करने का कष्ट करें। संदर्भित पत्र के सम्बन्ध में अवगत कराना है कि उपरोक्त प्रकरण का सारवान भाग निम्नवत है।

2. In this original application, Applicant has raised a grievance that unauthorized and illegal construction of houses shops and other commercial establishments on large scale is in progress in Greater Noida and Noida in violation of environmental norm. Since many of these illegal constructions are being done with top soil, the act is causing large scale illegal mining of top soil in and around the villages, resulting in deep, catastrophic pits which is giving rise to a vicious cycle. It is the allegation of the Applicant that these construction are being done without obtaining mandatory Consent to Establish and Operate under Section 25 of the Water (Prevention and Control of Pollution) Act, 1974 from the Uttar Pradesh Pollution Control Board (UPPCB). It is also alleged the these illegal construction/colonies are being developed without having any sewerage network in place and without having Consent to Establish and Operate under the Air (Prevention and Control of Pollution) Act, 1981 and without NOC to draw water from tubewells. In the O.A. Applicant had given the details of places where such construction are in progress as under.

5. That illegal and unauthorized construction are also being carried out in village under Noida, including, but not limited to Sorkha, Sarfabad, Garhi Chowkhand, Parthla Khanjarpur, Beholpur, Salarpur, Sultanpur, Raipur, Gejha, Naya Gaon, Shahdara, Hahabaas, Bhangel, Momnathelpur, Tilwara, Kondli and Badauli. More than 1500 he of land in usurped by private builders/colonizers/real estate agents/property dealers for carrying out illegal and unauthorized construction, in Noida

म० राष्ट्रीय हरित अधिकरण के उपरोक्त आदेश के बिन्दु सं० 1(5) में उल्लिखित विवरण में नौएडा प्राधिकरण कार्यक्षेत्र से सम्बन्धित है। नौएडा प्राधिकरण द्वारा बिन्दु में उल्लिखित उक्त ग्रामों व प्राधिकरण क्षेत्र के अन्तर्गत अन्य ग्रामों में कॉलोनी/कॉमर्शियल परियोजना इत्यादि विकसित किये जाने हेतु नक्शा स्वीकृत प्राईवेट बिल्डर्स की सूची तथा अवैध रूप से विकसित की जा रही परियोजना की सूची व उनके विरुद्ध कृत कार्यवाही का विवरण प्रेषित करने हेतु अनुरोध किया गया है।

उक्त प्रकरण के सम्बन्ध में अवगत कराना है कि वर्क सर्किल-5 के क्षेत्रान्तर्गत ग्राम गढी चौखण्डी आता है। ग्राम गढी चौखण्डी का निरीक्षण किया गया, निरीक्षण में पाया गया कि ग्राम गढी चौखण्डी के अन्तर्गत हिन्दन नदी के डब क्षेत्र में विकसित कॉलोनी कई सालों पूर्व से ही आबादी विकसित है। वर्क सर्किल-5 के कार्यक्षेत्र के अन्तर्गत में कॉलोनी/कॉमर्शियल परियोजना अवैध रूप से विकसित नहीं की जा रही है। इस सम्बन्ध में वर्क सर्किल-5 के पत्र सं० नौएडा/वरिप्र०(व०स०-5)/2024/2983 दिनांक 05.12.2024, पत्र सं० नौएडा/वरिप्र०(व०स०-5)/2025/746 दिनांक 20.03.2025, पत्र सं० नौएडा/वरिप्र०(व०स०-5)/2025/1315 दिनांक 05.05.2025 एवं पत्र सं० नौएडा/वरिप्र०(व०स०-5)/2025/2732 दिनांक 18.08.2025 के द्वारा आख्या पूर्व में आपको प्रेषित की जा चुकी है।

(द्वि)या प्रलि (ल०ग०)



(पारसनाथ सोनकर)

वरिष्ठ प्रबन्धक
वर्क सर्किल-5, नौएडा १/८

प्रतिलिपि-

- महाप्रबन्धक-एस०पी० महादय को सादर सूचनाार्थ।
- उप महाप्रबन्धक-सर्विल महादय को सादर सूचनाार्थ।
- प्रबन्धक-एम०/सम्बन्धित अवर आभियन्ता(सर्विदा) को नकी आख्या के क्रम में।



वरिष्ठ प्रबन्धक
वर्क सर्किल-5, नौएडा १/८





कार्यालय वरिष्ठ प्रबन्धक

वर्क सर्किल-8

सैलर-39, नौएडा

पत्रांक:- नौएडा/40प्र0(वर्क सर्किल 8)/2025/2275
दिनांक 26/9/2025

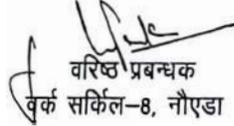
वरिष्ठ प्रबन्धक (व.स.-10)
नौएडा।

विषय :- OA No. 329/2024 Rajendra Tyagi Vs Union of India & Ors के संबंध में।
(Village Sorkha, Sarfabad, Garhi Chowkhandi, Parthla Khanjarpur, Behlolpur Salarpur, Sultanpur, Raipur, Gejha, Naya Gauno Shahdara, Iahabans, Bhangel, Momnathalpur, Tilwara, Kondli and Badauli में हो रहे अनाधिकृत निर्माण के संबंध में।)
सन्दर्भ :- पत्र सं0 नौएडा/वि0वि0/2025/3023 दिनांक 04.08.2025
पत्र सं0 नौएडा/व0प्र0(व.स.-10)/2025/2579 दिनांक 25.09.2025

उपरोक्त सन्दर्भित पत्र का अवलोकन ग्रहण करने का कष्ट करें। जिसके माध्यम से डूब क्षेत्र में अतिक्रमण के विरुद्ध की गई कार्यवाही की सूचना उपलब्ध कराये जाने हेतु प्रेषित की किया गया है।

उक्त प्रकरण के संबंध में अवगत कराना है कि वर्क सर्किल-8 के क्षेत्रान्तर्गत ग्राम सलारपुर, गेझा शहदरा एवं भंगेल आते है। उक्त सभी ग्रामों में दिनांक 01.01.2024 से वर्तमान तक कोई भी खसरा डूब क्षेत्र के अन्तर्गत नहीं आता है।

अतः आख्या सूचनार्थ प्रेषित है।


वरिष्ठ प्रबन्धक
वर्क सर्किल-8, नौएडा

प्रतिलिपि:-

- महाप्रबन्धक (ए0कं0) महोदय को सादर सूचनार्थ।
- उप महाप्रबन्धक (सिविल) महोदय को सादर सूचनार्थ।
- प्रबन्धक/सहायक प्रबन्धक को उपलब्ध करायी गई आख्या के कम में।

वरिष्ठ प्रबन्धक
वर्क सर्किल-8, नौएडा


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कार्यालय वरिष्ठ प्रबन्धक वर्क सर्किल-9, सैक्टर-39, नौएडा

पत्र सं० नौएडा/व०प्र०-व०स०-9/2025/ 1645
दिनांक 26/9/25

वरिष्ठ प्रबन्धक,
वर्क सर्किल-10,
सैक्टर-6 नौएडा।

विषय :- ओ०ए० नं० 329/2024 Rajendra Tyagi Vs Union of India & Ors के सम्बन्ध में।
(Village-Sorkha, surfabad, Garhi Chowkhandi, Parthla khanjarpur, Behlolpurm, Salarpur, Sultanpur, Raipur, Gejha, Naya Gaon, Shahdara, Ilahabaas, Bhangel, Momnathalpur, Tilwara, Kondli and Badauli) में हो रहे अनधिकृत निर्माण के सम्बन्ध में।

कृपया उपरोक्त विषयक अपने कार्यालय के पत्र सं० नौएडा/व०प्र०(व०स०-10)/2025/2579 दिनांक 25.09.2025 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा उपरोक्त विषयक केस हेतु नामित अधिवक्ता के पत्र के क्रम में दिनांक 1.01.2024 से वर्तमान तक डूबक्षेत्र में अतिक्रमण के विरुद्ध की गयी कार्यवाही की सूचना उपलब्ध कराने की अपेक्षा की गयी है। इस सम्बन्ध में अवगत कराना है कि वर्क सर्किल-9 के द्वारा दिनांक 1.01.2024 से अब तक यमूना नदी के डूबक्षेत्र में ग्राम सुल्तानपुर एवं रायपुर की भूमि पर घवस्तीकरण की कोई कार्यवाही नहीं की गयी है।

अतः इस सम्बन्ध में वर्क सर्किल-9 की आख्या शून्य है।

वरिष्ठ प्रबन्धक
वर्क सर्किल-9, नौएडा

प्रतिलिपि :-

1. महाप्रबन्धक-(सिविल) महोदय सादर सूचनार्थ।
2. उप महाप्रबन्धक-(सिविल) महोदय सादर सूचनार्थ।
3. विधि अधिकारी को सूचनार्थ।
4. प्रबन्धक-(वी/आर)/समस्त अवर अभियन्ताओं को उनकी आख्या के क्रम में।

वरिष्ठ प्रबन्धक
वर्क सर्किल-9, नौएडा

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**Proof of Service**

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O.A. No. 329 OF 2024 _ Rajendra Tyagi vs Union of India & Ors, NGT, New Delhi**From** Ashwin Raj Jaiswal <ashwin@pslchambers.com>**Date** Mon 06/10/2025 20:03**To** akashvashishtha.official@gmail.com <akashvashishtha.official@gmail.com>; bhanwar09@gmail.com <bhanwar09@gmail.com>; bhanwar09jadon@gmail.com <bhanwar09jadon@gmail.com>; anupam@jsalaw.com <anupam@jsalaw.com>; gigicgeorge.adv42@yahoo.in <gigicgeorge.adv42@yahoo.in>; gigicgeorge.adv42@yahoo.com <gigicgeorge.adv42@yahoo.com>; srinivas@svlawchambers.in <srinivas@svlawchambers.in>; pradeepmisra@yahoo.com <pradeepmisra@yahoo.com>; Akshaygoswami0512@gmail.com <Akshaygoswami0512@gmail.com>**Cc** Deepesh Raj <Deepesh@pslchambers.com>

1 attachment (31 MB)

Affidavit on behalf of NOIDA in terms of the order dated 28.07.2025.pdf;

Sir,

Under instruction and on behalf of our client NOIDA, we hereby serve you the affidavit in compliance of the order dated 28.07.2025 in the above-captioned matter pending before Hon'ble National Green Tribunal, Principal Bench, New Delhi.

The affidavit is attached to this mail for your convenience.

Kindly be advised that the present service may be deemed as an advance service of the affidavit.

Best Regards,
Ashwin Raj Jaiswal
Associate

PSL Advocates
& Solicitors

Direct: [+91 11 4999 1260](tel:+911149991260) | **Board:** [+91 11 4999 1250](tel:+911149991250) | **Mobile:** [+91 8299 595 472](tel:+918299595472)

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Website: www.pslchambers.com | [About PSL](#) | [PSL LinkedIn](#)

Legal 500 – Winner – Dispute Resolution – Arbitration Firm of the Year [2024]; Tier 1 in Dispute Resolution: Arbitration [2024, 2023, 2022, 2021, 2020]

Benchmark Litigation – Ranked in International Arbitration, Construction, Commercial and Transactions, Insolvency and Government and Regulatory [2024, 2022, 2021, 2020, 2019, 2018];

AsiaLaw – Recommended Firm in Dispute Resolution, Insolvency and Bankruptcy and Construction [2023, 2022, 2021, 2020]

India Business Law Journal – Winner – Indian Law Firm Awards in Arbitration and ADR [2022]

IFLR1000 – Notable Firm in Insolvency & Bankruptcy [2022, 2021]

Asia Legal Business – Ranked as Arbitration Law Firm of the Year and Dispute Resolution Boutique Law Firm of the Year [2024];

Expert Guides, Asia Pacific - Arbitration Expert [2020, 2021]

Forbes India – Tier 1 Tier in Arbitration & Insolvency [2021]